

ORISSA HIGH COURT

FILING REPORT AS ON :26/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000014/2023	M/S. TRUPTI AUTOMOTIVE VS M/S. KALINGA ROOFING SOLUTIONS PVT. LTD.	PIYUSHA RANJAN MISHRA VS	// (//
2	BLAPL/0007004/2023	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /99 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000131/2023
3	BLAPL/0007005/2023	GOBINDA KHILLA VS STATE OF ODISHA	GIRIDHARI SINGH VS	CHITRAKONDA /160 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000178/2020
4	BLAPL/0007006/2023	CHANUA @ CHANDAN KUMAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /265 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001578/2023
5	BLAPL/0007007/2023	JOHN BHALU VS STATE OF ODISHA	T N MURTY VS	POTTANGI /24 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000023/2023
6	BLAPL/0007008/2023	DASARATHA SAHU VS STATE OF ODISHA	T N MURTY VS	KAKIRIGUMMA /96 /2022 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000008/2023
7	BLAPL/0007009/2023	SUMAN NAYAK VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000311/2023
8	BLAPL/0007010/2023	RABINDRA KHARA VS STATE OF ODISHA	T N MURTY VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000070/2023
9	BLAPL/0007011/2023	SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KALIAPANI /24 /2021 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000040/2021
10	BLAPL/0007012/2023	AJAYA BIRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /54 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000072/2022
11	BLAPL/0007013/2023	PITABAS DAS VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BALASORE VIGILANCE /14 /2023 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000008/2023

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12	BLAPL/0007014/2023	SATYANARAYAN MOHARANA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	MADHUPATNA /160 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000476/2023
13	BLAPL/0007015/2023	NRUSINGH @ PAPU MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	SATYABADI /61 /2022 J.M.F.C. (II), PURI(Puri) GR/0000386/2022
14	BLAPL/0007016/2023	RAKESH SAMANTRAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	LINGARAJ P.S. /129 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000325/2023
15	BLAPL/0007017/2023	DIPAK KUMAR SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000049/2023
16	BLAPL/0007018/2023	LUKU BHUMIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KHATIGUDA /25 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur) GR/0000366/2023
17	BLAPL/0007019/2023	BITI ROUT @ VICKY @ BITY ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000242/2023
18	BLAPL/0007020/2023	BIKRAM KUMAR PADHI @ CHINTU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /328 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001068/2023
19	BLAPL/0007021/2023	ASISH KUMAR NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SUNDARGARH TOWN /91 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000392/2023
20	BLAPL/0007022/2023	JITU @ JITENDRA PRADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL SADAR PS /35 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL(Anugul) CT/0000184/2023
21	BLAPL/0007023/2023	RAJEN GOLLARY VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /73 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000056/2021
22	BLAPL/0007024/2023	NARMADA SAHOO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /175 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000286/2023
23	BLAPL/0007025/2023	SATYAJIT PRADHAN	TANMAYA KUMAR MOHANTY	Maitri Vihar PS /175 /2023

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		VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
24	BLAPL/0007026/2023	JAYANTA KUNDU	ASIT KUMAR JENA	TR/0000286/2023
		VS STATE OF ODISHA	VS	ORKEL /166 /2020
25	BLAPL/0007027/2023	JAGA@ JAGANNATH MOHANTY	TANMAYA KUMAR MOHANTY	SPECIAL JUDGE,MALKANGIRI(Malkangiri)
		VS STATE OF ODISHA	VS	TR/0000111/2020
26	BLAPL/0007028/2023	JITENDRA PATRO	TANMAYA KUMAR MOHANTY	NAYAPALLI P.S. /364 /2022
		VS STATE OF ODISHA	VS	2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha)
27	BLAPL/0007029/2023	SUDHIR SETH	JAGABANDHU SAHU	CT/0000297/2022
		VS STATE OF ODISHA	VS	Maitri Vihar PS /175 /2023
28	BLAPL/0007030/2023	ISWAR MOHALIK	SK. ZAFARULLA	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
		VS STATE OF ODISHA	VS	TR/0000286/2023
29	BLAPL/0007031/2023	DON@RAJESH KUMAR BEHURIA	DALI RAN BEHURAY	BELPARA /37 /2023
		VS STATE OF ODISHA	VS	()
30	BLAPL/0007032/2023	MANGALDAS DISARI	JUGALA KISHORE PANDA	//
		VS STATE OF ODISHA	VS	SAHADEV KHUNTA /162 /2020
31	BLAPL/0007033/2023	AKHAYA BEERO	HIMANSHU BHUSAN DASH	()
		VS STATE OF ODISHA	VS	//
32	BLAPL/0007034/2023	KAN JUDAS	BIPLAB KUMAR DASH	/ /0
		VS STATE OF ODISHA	VS	()
33	BLAPL/0007035/2023	DUSASAN MIRDHA@DUSHASAN MIRDHA	SURYAKANTA DWIBEDI	//
		VS STATE OF ODISHA	VS	KISHORENAGAR (ANUGUL) /78 /2023
34	BLAPL/0007036/2023	BIDYADHAR SIA	OM PRAKASH SAHU	()
		VS	VS	//
				/ /0
				()

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35	BLAPL/0007037/2023	STATE OF ODISHA SURAJMAL AMBEDKAR VS	SURYAKANTA DASMOHAPATRA VS	// BHAWANIPATNA TOWN /439 /2021 ()
36	BLAPL/0007038/2023	STATE OF ODISHA BITI ROUT@VICKY@BITY ROUT VS	SURYAKANTA DWIBEDI VS	// BELPARA /51 /2023 ()
37	BLAPL/0007039/2023	STATE OF ODISHA PANKAJ KUMAR VS	ASHOK DAS VS	// / /0 ()
38	BLAPL/0007040/2023	STATE OF ODISHA ADITYA NARAYANA GOUDA VS	SARAT KUMAR JENA VS	// / /0 ()
39	BLAPL/0007041/2023	STATE OF ODISHA RABINDRA MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /17 /2023 ()
40	BLAPL/0007042/2023	STATE OF ODISHA BIKRAM SUNA VS	UMAKANTA BARIK VS	// CHANDAHANDI /135 /2021 ()
41	BLAPL/0007043/2023	STATE OF ODISHA BUDHU PURTY @ BUDU PURTY @ RAJU VS	JAJATI KESHARI KHUNTIA VS	// KHAIRA /5 /2023 ()
42	BLAPL/0007044/2023	STATE OF ODISHA RANKA @ PETLU @ SURAJ MALLIK VS	DALIRANI BEHURAY VS	// MARINE CHUDAMANI /147 /2022 ()
43	BLAPL/0007045/2023	STATE OF ODISHA RUPDHAR DUNDKIA VS	SATYA NARAYAN MISHRA (4) VS	// KOKSARA /296 /2022 ()
44	BLAPL/0007046/2023	STATE OF ODISHA RABI NAYAK VS	PRABIR KUMAR RAY VS	// KALIAPANI /24 /2021 ()
45	BLAPL/0007047/2023	STATE OF ODISHA SUSHIL DIGAL VS STATE OF ODISHA	SURESH KUMAR JENA VS	// DASPALLA /145 /2023 () //

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46	BLAPL/0007048/2023	SURESH JALA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /109 /2023 () //
47	BLAPL/0007049/2023	KALIA @ BISWAJIT MALLICK VS STATE OF ODISHA	SANJIT MISHRA VS	GOBINDAPUR /103 /2022 () //
48	BLAPL/0007050/2023	MD.ARSHAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /122 /2023 () //
49	BLAPL/0007051/2023	SANJIT KUMAR NAYAK VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /95 /2023 () //
50	BLAPL/0007052/2023	JITU GARIA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /68 /2022 () //
51	BLAPL/0007053/2023	HIMANSU BEHERA VS STATE OF ODISHA	DAYANIDHI PANIGRAHY VS	/ /0 () //
52	BLAPL/0007054/2023	SARATHI NAG VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /319 /2023 () //
53	BLAPL/0007055/2023	PRAKASH PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
54	BLAPL/0007056/2023	PRAKASH BISWAS VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /504 /2022 () //
55	BLAPL/0007057/2023	KUNA DAS VS STATE OF ODISHA	UMAKANTA MOHAPATRA VS	SHERAGADA /423 /2022 () //
56	BLAPL/0007058/2023	ROHIT RAY@ CHOUDHURY VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /374 /2023 () //
57	BLAPL/0007059/2023	DEBENDRA MIRDHA	JIBARDHAN MENDALI	BHEDEN /19 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007060/2023	SANJIT @ SANJEEB DIGAL	SURESH KUMAR JENA	DASPALLA /145 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007061/2023	SAHADEV MALLICK	CHANDAN SAMANTARAY	SONEPUR /93 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007062/2023	BIPLABA DIGAL	SURESH KUMAR JENA	DASPALLA /145 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007063/2023	PETU @ PRAFULLA MELLI	ALOK KUMAR PANDA	BINIKA /114 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007064/2023	RITESH PRADHAN	ALOK KUMAR PANDA	DUNGURIPALI /80 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007065/2023	DUNIA @ DIPU SAHU	BEDA PRAKASH PANDA	NIMAKHANDI /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007066/2023	JADUMANI MUNDA	HIMADRI KUMAR BISWAL	BARANGA /183 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007067/2023	DEBRAJ DUNDKIA	SATYA NARAYAN MISHRA (4)	KOKSARA /296 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007068/2023	SANGRAM ROUT	SAMARENDRA BAHADUR	BHADRAK RURAL /171 /1999
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007069/2023	PRAHALLAD GIRI	SAMARENDRA BAHADUR	BHADRAK RURAL /171 /1999
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007070/2023	SANJIB SUNA@SENA	BHABANI SHANKAR DASPARIDA	BURLA /601 /2020
		VS	VS	()

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69	BLAPL/0007071/2023	STATE OF ODISHA(VIG.) RANJU NAYAK @ RANJU VS	PRAVASH CHANDRA JENA VS	// CAPITAL P.S. /504 /2022 ()
70	BLAPL/0007072/2023	STATE OF ODISHA RAMACHANDRA BANIA VS	ABHILASH MISHRA VS	// SONEPUR /324 /2021 ()
71	BLAPL/0007073/2023	STATE OF ODISHA SAYED AMJAD EMAM @ SAYED AMZAD VS	BIKRAM KESHARI RAJ VS	// SALIPUR /40 /2023 ()
72	BLAPL/0007074/2023	STATE OF ODISHA BINOD SWAIN VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /388 /2022 ()
73	BLAPL/0007075/2023	STATE OF ODISHA DILSAD MUHAMMAD VS	JULU KHANSAMA VS	// / /0 ()
74	BLAPL/0007076/2023	STATE OF ODISHA ANIL @ RABINDRA BAGH VS	ARIJEET MISHRA VS	// JEYPORE TOWN /74 /2023 ()
75	BLAPL/0007077/2023	STATE OF ODISHA BANILA SWAIN VS	BISWA RANJAN DAS VS	// KODALA /243 /2023 ()
76	BLAPL/0007078/2023	STATE OF ODISHA PAPU @ ASHISH KUMAR ROUSTRAY VS	BHABANI SHANKAR DASPARIDA VS	// GOBINDAPUR /59 /2023 ()
77	BLAPL/0007079/2023	STATE OF ODISHA SADAM @ SUDAM HUSSAIN VS	SUSIL KUMAR PATNAIK VS	// TELKOI /65 /2023 ()
78	BLAPL/0007080/2023	STATE OF ODISHA SAMEER SWAIN VS	SAROJ KUMAR DASH VS	// MUNIGUDA /138 /2022 ()
79	BLAPL/0007081/2023	STATE OF ODISHA RANJAN@RAJAN@BISWAJIT JENA VS	REBATI LATA PANDA VS	// NIALI /281 /2022 ()
		STATE OF ODISHA		//

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80	BLAPL/0007082/2023	INDRAMANI BUDEK VS STATE OF ODISHA	VIJAYA KAR VS	BELPARA /239 /2022 () //
81	BLAPL/0007083/2023	DEEPAK KUMAR SETHI VS STATE OF ODISHA	SWAYAMJIT ROUT VS	BARAMBA /27 /2023 () //
82	BLAPL/0007084/2023	PRASANTA RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /54 /2022 () //
83	BLAPL/0007085/2023	DEEPAK KUMAR SETHI VS STATE OF ODISHA	SWAYAMJIT ROUT VS	BARAMBA /28 /2023 () //
84	BLAPL/0007086/2023	SAILABALA MISHRA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	POLASARA PS /256 /2023 () //
85	BLAPL/0007087/2023	PURNA TAKRI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MUNIGUDA /70 /2011 () //
86	BLAPL/0007088/2023	ABHI@ABHIMANYU PADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /325 /2021 () //
87	BLAPL/0007089/2023	KALIM SHA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	//0 () //
88	CMAPL/0000441/2023	BANAMALI DASH VS DY. REGR., O.A.T., BHUBANESWAR	VS	// () //
89	CMAPL/0000442/2023	UNION OF INDIA VS ANAND R	BHABANI SHANKAR RAYAGURU,C.G.C VS	// () //
90	CMAPL/0000443/2023	UNION OF INDIA VS ASITA KU. NAYAK	ADV. VS	// () //
91	CMP/0000701/2023	GHANASHYAM BEHERA	AJIT KUMAR SAHOO	//

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		VS	VS	CIVIL JUDGE (JD),BHADRAK(Bhadrak)
92	CMP/0000702/2023	SATRUGHANA BEHERA CHAKRAPANI BEHERA	DAYANANDA MOHAPATRA	CS/0000055/2021 //
		VS	VS	CIVIL JUDGE (SD),KHALIKOTE(Ganjam)
93	CMP/0000703/2023	KANAKA DAS BENUDHAR JENA	BIJAYA KUMAR BEHERA I	CS/0000024/2013 //
		VS	VS	()
94	CMP/0000704/2023	MANGARAJ JENA BHAGYALIPi PATRI	SAMIR KUMAR MISHRA	//
		VS	VS	CIVIL JUDGE (SD),KENDRAPARA(Kendrapara)
95	CMP/0000705/2023	TULASI PATRI AMAR KUMAR DAS	SUDEEP KUMAR SARANGI	CS/0000406/2023 //
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
96	CMP/0000706/2023	SRINIBASH BISWAL KHIRASAGAR MEHER	SAMBHU CHARAN NATHSHARMA	RFA/0000026/2015 //
		VS	VS	()
97	CMP/0000707/2023	STATE OF ODISHA JYOTI PRAKASH DAS	AMIT PRASAD BOSE	//
		VS	VS	()
98	CMP/0000708/2023	PRAVAT NALINI PARIDA JAGADANANDA PATEL	SHUBHENDU KUMAR PARIDA	//
		VS	VS	()
99	CONTC/0004093/2023	BIBHUTI KALYAN PATEL PRAMOD KUMAR PATRA	ADV.	//
		VS	VS	()
100	CONTC/0004094/2023	ANU GARG, IAS MANGAL SINGH	ADV.	//
		VS	VS	()
101	CONTC/0004095/2023	VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., SECRETARIAT BUILDING, BBSR BIPIN BIHARI BISWAL	ADV	//
		VS	VS	()
102	CONTC/0004096/2023	S.AWASTHY, COMMNR. CUM SECY., S AND ME DEPT. KUMBHAKARNA DANDAPAT	ADV	//
		VS	VS	()

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103	CONTC/0004097/2023	CHAKRAVARTI SINGH RATHORE, COLLECTOR AND DIST.MAGISTRATE, MAYURBHANJ SHREE GOPAL GOSALA, ANGUL VS	TIRTH KUMAR SAHU VS	// // 0
104	CONTC/0004098/2023	SIDDHARTH SHANKAR SWAIN, IAS SUKUMAR RAY VS	ADV. VS	// // 0
105	CONTC/0004099/2023	MANAS KUMAR JENA, O.E.S. (SB) ST BUDHIRAM DAS VS	ADV. VS	// // 0
106	CONTC/0004100/2023	DATTATRAYA BHAUSAHEB SHINDE, IAS MANOJ KUMAR JENA VS	ADV. VS	// // 0
107	CONTC/0004101/2023	MANAS KUMAR JENA, O.E.S.(SB) ST RAKESH BAROI VS	ADV. VS	// // 0
108	CONTC/0004102/2023	DR. ARTABANDHU NAYAK, C.D.M. AND P.H.O., KHURDA SUCHITRA ROUT VS	ADV. VS	// // 0
109	CONTC/0004103/2023	SHALINI PANDIT, IAS NIRMAL KUMAR SARANGI VS	ADV. VS	// // 0
110	CONTC/0004104/2023	SUNIL KUMAR BANSAL, IPS BANSHIDHAR PARIDA VS	ADV. VS	// // 0
111	CONTC/0004105/2023	DEORANJAN KUMAR SINGH, IAS SAHADEV BAG VS	ADV. VS	// // 0
112	CONTC/0004106/2023	GANESH CHANDRA PATRA. DIRECTOR, PANCHAYAT RAJ DEPT. M/S JAWALA ROLLER FLOUR MILLS PVT. LTD., CUTTACK VS	DR. SRIKANTA PRASAD MOHANTY VS	// // 0
113	CONTC/0004107/2023	THE EXECUTIVE ENGNR., TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. PRIYA RANJAN DASH VS	ADV VS	// // 0
		DR. AVAYA KUMAR NAYAK, FORMER REGISTRAR, UTKAL UNIVERSITY, BBSR		//

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114	CONTC/0004108/2023	SIBA SANKAR MOHANTY VS DR. AVAYA KUMAR NAYAK, FORMER REGISTRAR, UTKAL UNIVERSITY, BBSR	ADV. VS	// 0
115	CONTC/0004109/2023	SARAT KUMAR DASH VS STATE OF ODISHA	KAILASH CHANDRA MOHANTY VS	// 0
116	CONTC/0004110/2023	DEEPAK KUMAR MOHAPATRA VS ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIGYAN KUMAR SHARMA VS	// 0
117	CONTC/0004111/2023	SAROJ KUMAR TUNG VS ASWATHY.S., COMMNR. CUM SECY., S AND ME DEPT.	BIGYAN KUMAR SHARMA VS	// 0
118	CONTC/0004112/2023	SUMANTA KUMAR MOHANTA VS ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT., BBSR	BIGYAN KUMAR SHARMA VS	// 0
119	CONTC/0004113/2023	MANOJ KUMAR BEHERA VS ASWATHY.S., COMMNR. CUM SECY., S AND ME DEPT.	BIGYAN KUMAR SHARMA VS	// 0
120	CONTC/0004114/2023	BISWAJIT MOHAPATRA VS PARUL PATAWARI, IAS	ADV. VS	// 0
121	CONTC/0004115/2023	KANDA BEHERA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0
122	CONTC/0004116/2023	PRASANNA KUMAR MOHANTY VS ARVIND AGRAWAL, IAS	ADV. VS	// 0
123	CONTC/0004117/2023	LAL MOHAN SING VS ARVIND AGRAWAL, IAS	ADV. VS	// 0
124	CONTC/0004118/2023	CHINMAYA DASH VS ABHAY KUMAR, IPS	SISIR KUMAR PUROHIT VS	// 0
125	CONTC/0004119/2023	SURYA KUMAR DASH	SISIR KUMAR PUROHIT	//

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		VS	VS	0
		ASWINI KUMAR, CHAIRMAN, HEAD OFFICE, UCO BANK, KOLKATA		//
126	CONTC/0004120/2023	SUNIL KUMAR MISHRA	ADV	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
127	CONTC/0004121/2023	KRUPASINDHU NAYAK	ADV	//
		VS	VS	0
		SECRETARY TO GOVT., RURAL DEVLOPMENT DEPT.		//
128	CONTC/0004122/2023	ASUTOSH PATTANAİK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
129	CONTC/0004123/2023	FAKIR CHARAN BEHERA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
130	CONTC/0004124/2023	PRATAP CHANDRA JENA	ADV	//
		VS	VS	0
		SASWAT MISHRA, I.A.S.		//
131	CONTC/0004125/2023	LALITA DAS	ADV	//
		VS	VS	0
		ARAVINDA AGARWAL, I.A.S.		//
132	CONTC/0004126/2023	AJIT KUMAR BEHERA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
133	CONTC/0004127/2023	MANASI SAMANTARAY	ADV	//
		VS	VS	0
		SHALINI PANDIT, I.A.S.		//
134	CONTC/0004128/2023	DR.FIRDOS ARA BEGUM	ADV	//
		VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
135	CONTC/0004129/2023	DEBADATTA JANI	ADV.	//
		VS	VS	0
		VIR VIKRAM YADAV,, IAS		//
136	CONTC/0004130/2023	PRABHAKAR SAHU	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004131/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. GANESWAR DAS VS	ADV. ADV. VS	// // ()
138	CONTC/0004132/2023	PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA SUSHANT KUMAR VS	ADV. ADV. VS	// // ()
139	CONTC/0004133/2023	PROF .CHAKRADHAR TRIPATHY, V.C., CENTRAL UNIVERSITY OF ODISHA PRABHU PRASAD GADNAYAK VS	ADV. ADV. VS	// // ()
140	CONTC/0004134/2023	SATYABRATA SAHU, SECY., R AND DM DEPT., BBSR LAXMI VARMA VS	ADV. ADV. VS	// // ()
141	CONTC/0004135/2023	SATYABRATA SAHU, SECY., R AND DM DEPT., BBSR AMAR CHANDRA VERMA VS	ADV. ADV. VS	// // ()
142	CONTC/0004136/2023	SATYABRATA SAHU, SECY., R AND DM DEPT., BBSR DEBIKA MISHRA VS	SANJIB SWAIN SANJIB SWAIN VS	// // ()
143	CONTC/0004137/2023	SHALINI PANDIT, I.A.S. SANJAYA KESHARI MOHAPATRA VS	ADV. ADV. VS	// // ()
144	CONTC/0004138/2023	LEARNED J.M.F.C., NIMAPARA, PURI CHANDRA BHANU RAUTO VS	ADV ADV VS	// // ()
145	CONTC/0004139/2023	SUGANYA KANAKRAJ,BRANCH MANAGER, ICICI PRUDENTIAL LIFE INSURANCE CORPORATION LTD. SANJAYA KESHARI MOHAPATRA VS	ADV. ADV. VS	// // ()
146	CONTC/0004140/2023	DR. KANWAR BISHAL SINGH, SUPT. OF POLICE, PURI MINAKETAN PADHI VS	adv. adv. VS	// // ()
147	CONTC/0004141/2023	R. RAGHURAM ARREYA, I.A.S. PRADIP KUMAR PANIGRAHI VS	adv. adv. VS	// // ()
		SANJAY KUMAR SINGH, IAS		//

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148	CONTC/0004142/2023	NITYANANDA NAYAK VS	ADV. VS	// 0
149	CONTC/0004143/2023	PRADYUMNA KUMAR TRIPATHY, PRESIDENT, SUNDARGARH DIST. CENTRAL COOPERATIVE BANK LTD., SUNDARGARH AKSHAYA KUMAR SAHU VS	ADV. VS	// 0
150	CONTC/0004144/2023	ARAVIND AGARWAL, IAS DINABANDHU ROUT VS	ADV. VS	// 0
151	CONTC/0004145/2023	SAJIB KUMAR CHADHA, IFS RAGHUNATH PALEI VS	ADV. VS	// 0
152	CONTC/0004146/2023	COLLECTOR, KEONJHAR SUJATA LAXMI MOHANTY VS	ADV. VS	// 0
153	CONTC/0004147/2023	CHAKRAVARTI SINGH RATHOR, COLLECTOR, JAJPUR MANOJ KUMAR BEHERA VS	ADV. VS	// 0
154	CONTC/0004148/2023	ANU GARG, I.A.S. PRABHAT KUMAR SETHI VS	ADV. VS	// 0
155	CONTC/0004149/2023	ANU GARG, I.A.S. BIJIN KUMAR RAY VS	ADV. VS	// 0
156	CONTC/0004150/2023	ALEKHA PAHI, SUPT. OF POLICE, NAYAGARH ARUN KUMAR PANIGRAHI VS	ADV. VS	// 0
157	CONTC/0004151/2023	PRAVASH CHANDRA JENA DATATRAY BHAWSAHEB SINDHE, COLLECTOR, BALASORE DIPAK KUMAR DASH VS	PRASANNA KUMAR SAHOO VS	// 0
158	CONTC/0004152/2023	MANOJ KUMAR CHHABRA, IPS HARAPRIYA PADHI VS	ADV. VS	// 0
159	CONTR/0000033/2023	SMITA BISWAL, ADDL. SECY., H AND FW DEPT., BBSR LAMBODAR MEHER	BISWAJIT RANJAN TRIPATHY	// /0

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		VS	VS	()
160	CRLA/0000683/2023	PADMASINI MEHER, INSPECTOR IN CHARGE, TULU @ DHIREN MOHANTA	BIRMAHARAJPUR, SUBARNAPUR SARADA PRASAD DASH	// MURUDA /65 /2018
		VS	VS	()
161	CRLA/0000684/2023	STATE OF ODISHA KISUN MARANDI	ASIT KUMAR OTTA	// / /0
		VS	VS	()
162	CRLA/0000685/2023	STATE OF ODISHA PITABAS LENKA	PARSURAM PANDA	// NIHALPRASAD /4 /2023
		VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkanal)
163	CRLA/0000686/2023	STATE OF ODISHA LUCHAN RANA	SURYAKANTA DWIBEDI	Spl/0000004/2023 LARAMBA /134 /2020
		VS	VS	()
164	CRLA/0000687/2023	STATE OF ODISHA SIBARAM SAHU	JUGALA KISHORE PANDA	// PATTAPUR (DIGAPAHANDI) /24 /2020
		VS	VS	()
165	CRLA/0000688/2023	STATE OF ODISHA PITA @ PITABAS DANDSENA	AMITAV TRIPATHY	// JUNAGARH /169 /2018
		VS	VS	()
166	CRLA/0000689/2023	STATE OF ODISHA KHELARAM HEMBRUM	BISWAJIT NAYAK	// TANGARPALI /36 /2009
		VS	VS	()
167	CRLMC/0002742/2023	STATE OF ODISHA CHANDAN KUMAR MALLICK	RAMAKRISHNA NAIK	// JAGATPUR /65 /2023
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
168	CRLMC/0002743/2023	STATE OF ODISHA ADITYA NAHAK	JYOTIRMAYA SAHOO	Spl/0000019/2023 ASKA /167 /2015
		VS	VS	A.D.J.,ASKA(Ganjam)
169	CRLMC/0002744/2023	STATE OF ODISHA BISWAJIT MOHARANA	JYOTIRMAYA SAHOO	ST/0000032/2016 BALUGAON P.S. /165 /2022
		VS	VS	CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha)
170	CRLMC/0002745/2023	STATE OF ODISHA CHIKU @ BIKASH MOHANTY	BALAKRUSHNA RAY	GR/0000342/2022 KUMBHARAPARA /316 /2016
		VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Puri)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002746/2023	STATE OF ODISHA PRAMILA SINGH VS	SANTOSH KUMAR DWIVEDY VS	ST/0000074/2017 //0 J.M.F.C.,CHANDIKHOLE(Jajapur)
172	CRLMC/0002747/2023	STATE OF ODISHA ANITA DEVI@JAISWAL VS	PRANAB KUMAR SAMANTRAY VS	CRMC/0000104/2023 PLANTSITE /265 /2017 S.D.J.M.,PANPOSH(Sundargarh)
173	CRLMC/0002748/2023	STATE OF ODISHA DIPTIMOYEE NAYAK VS	JAGAMOHAN PATTANAIAK VS	GR/0001456/2017 CUTTACK VIGILANCE /7 /2021 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha)
174	CRLMC/0002749/2023	STATE OF ODISHA(VIG) NIROD CHANDRA MOHAPATRA VS	SUMIT LAL VS	GR/0000035/2021 MANGALPUR /9 /1989 S.D.J.M.,JAJPUR(Jajapur)
175	CRLMC/0002750/2023	STATE OF ODISHA RAJU RAJENDRA@MANOJ SWAIN@MANOJ KUMAR SWAIN VS	SANTOSH KUMAR MAHANTY VS	GR/0000038/1989 BHAWANIPATNA TOWN /35 /2004 A.D.J.,BHAWANIPATNA(Kalahandi)
176	CRLMC/0002751/2023	STATE OF ODISHA ANANDA NAHAK VS	SANTOSH KUMAR MAHANTY VS	CT/0000026/2016 ASKA /208 /2006 J.M.F.C.,ASKA(Ganjam)
177	CRLMC/0002752/2023	STATE OF ODISHA BISWAJIT GHADEI VS	AMULYA RATNA PANDA VS	GR/0000302/2006 MANGALPUR /69 /2023 S.D.J.M.,JAJPUR(Jajapur)
178	CRLMC/0002753/2023	STATE OF ODISHA PRATAP CHANDRA DAS@HALU VS	DEEPAK KU SAHOO VS	CT/0000435/2023 KENDRAPARA /106 /2023 S.D.J.M.,KENDRAPARA(Kendrapara)
179	CRLMC/0002754/2023	STATE OF ODISHA DAKTAR @ DOCTOR @ JATINDRA SAHU VS	DEEPALI MAHAPATRA VS	GR/0001061/2023 //0 ()
180	CRLMC/0002755/2023	DIRECTORATE OF ENFORCEMENT, SUB ZONAL OFFICE, BBSR MANOJ KUMAR NAYAK VS	SATYABRATA MOHANTY VS	// LAKHANA /48 /2017 ()
181	CRLMC/0002756/2023	STATE OF ODISHA NETRAJ BAG VS	JNYANANANDA PANDA VS	// //0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002757/2023	KAMAL AGARWALA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MAHILA P.S.(BBSR) /123 /2016 () //
183	CRLMC/0002758/2023	PARIKHITA BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /35 /2022 () //
184	CRLMC/0002759/2023	SRIRAM SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /35 /2022 () //
185	CRLMC/0002760/2023	RAJKISHORE SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /60 /2023 () //
186	CRLMC/0002761/2023	SUKADEV BHUYAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /185 /2014 () //
187	CRLMC/0002762/2023	JALADHAR SATHUA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	BHUBANESWAR VIGILANCE /19 /2009 () //
188	CRLMC/0002763/2023	KAMALAKANTA PATNAIK VS STATE OF ODISHA	SANJIT MISHRA VS	CHAULIAGANJA /35 /2023 () //
189	CRLMC/0002764/2023	MANUMOHAN MAJHIASETH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /40 /2022 () //
190	CRLMC/0002765/2023	SUDAM MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /34 /2018 () //
191	CRLMC/0002766/2023	PAPU@SUSHANTA KUMAR DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RUPSA /15 /2012 () //
192	CRLMC/0002767/2023	SANJAY KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /112 /2020 () //
193	CRLMC/0002768/2023	MUNA @ ASHOK KUMAR BISWAL	PANCHANAN PANIGRAHI	SAMAL /42 /2008

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0002769/2023	HERAMBA CHANDRA DANI	AMAR KUMAR MOHANTY	/ /0
		VS	VS	()
		SRIDHAR BISWAL		//
195	CRLMC/0002770/2023	UPAGUPTA MISHRA	KOUSIK ANANDA GURU	/ /0
		VS	VS	()
		KESHAB PUJAHARI		//
196	CRLMC/0002771/2023	MAMATA SAMANTRAY	ABHILASH MISHRA	S.P.(CID-CRL),CUTTACK /9 /2017
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0002772/2023	ANITA MISHRA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		SANJUKTA PATTANAYAK		//
198	CRLMC/0002773/2023	MILU BISOYI@MURALI BOZOYI	MANOJ KUMAR PANDA	ASKA /141 /2011
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001232/2023	MOHAMMAD HAMID SIDDIQUI	TRILOCHAN NANDA	/ /0
		VS	VS	JUDGE FAMILY COURT, SONEPUR(Sonepur)
		NAJIBUN BEGUM		Crp/0000007/2023
200	CRLMP/0001233/2023	MANJULATA PANDA	SUBHAM SHARMA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001234/2023	RAKHAL MOHARANA	SANJAY KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0001235/2023	AMBUJA KUMAR SAHOO	JEETENDRA SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001236/2023	PURNA CHANDRA NATH	TUSHAR KANTA NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001237/2023	TAPASWINI BAHUKA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMP/0001238/2023	STATE OF ODISHA UTTAM KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// MANCHESWAR P.S. /221 /2023 ()
206	CRLMP/0001239/2023	STATE OF ODISHA JYOTI MOHAN KHUNTIA VS	PITAMBAR PANDA VS	// TIRTOL /327 /2017 ()
207	CRLMP/0001240/2023	STATE OF ODISHA JAKESH KUMAR NATHSHRAMA VS	DEEPAK KU SAHOO VS	// / /0 ()
208	CRLMP/0001241/2023	STATE OF ODISHA SACHIDAANDA SWAIN VS DCP, CUTTACK	BANSHIDHAR BAUG VS	// / /0 ()
209	CRLMP/0001242/2023	BAIKUNTHA @ BAISHNAB NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// / /0 ()
210	CRLMP/0001243/2023	STATE OF ODISHA KABITA MALIK VS	CHITTARANJAN PATTNAIK VS	// / /0 ()
211	CRLMP/0001244/2023	STATE OF ODISHA SAILABALA PANDA VS	MD.G.MADANI VS	// / /0 ()
212	CRLMP/0001245/2023	THE SUPERINTENDENT OF POLICE, BHADRAK SAYED ABID ALI VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
213	CRLMP/0001246/2023	STATE OF ODISHA RABINARAYAN MOHANTY VS	PRASANNA KUMAR ROUSTRAY VS	// / /0 ()
214	CRLMP/0001247/2023	STATE OF ODISHA KOMAL MURJANI VS	SUBIR PALIT VS	// / /0 ()
215	CRLREV/0000334/2023	STATE OF ODISHA BINAY KUMAR PATEL VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// SUNDARGARH TOWN /82 /2005 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLREV/0000335/2023	RAMAKRUSHNA MISHRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	JARADA /47 /2010 () //
217	CRLREV/0000336/2023	MAHESWAR SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /66 /2006 () //
218	CRLREV/0000337/2023	SAIK ABDUL SAMIM @ SK. SHAMIM AHMAD SULTAN VS ASFA BEGUM	SK. ZAFARULLA VS	/ /0 () //
219	CRLREV/0000338/2023	MADHU PADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	RAMPUR (SONEPUR) /34 /2012 () //
220	CRLREV/0000339/2023	MAMINA DAS VS SUSHANTA BINDHANI	RAMESH AGARWAL VS	PANIKOILI /15 /2009 () //
221	FAO/0000270/2023	SUPRAVA GHADAI VS UNION OF INDIA	BISHNU BRATA SINGH VS	// () //
222	FAO/0000271/2023	SUBAS CHANDRA MANSINGH VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// () //
223	FAO/0000272/2023	BISWANATH BARIK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// () //
224	FAO/0000273/2023	GOPAL KUMAR CHATTOPADHYAY VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// () //
225	FAO/0000274/2023	RABINDRANATH PANDA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// () //
226	FAO/0000275/2023	SUKANTA CHARAN JENA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// () //
227	FAO/0000276/2023	PANDAVA PRADHAN	CHANDRAKANTA NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
228	FAO/0000277/2023	AKSHAYA KUMAR DASH	SOUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	FAO/0000278/2023	RANGALATA KHATEI	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	FAO/0000279/2023	DILLIP KUMAR DALAI	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	FAO/0000280/2023	AKSHAYA KUMAR DASH	SOUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	MACA/0000620/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		ANITA THAMBA		//
233	MACA/0000621/2023	MANAGER (LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	ADANSHANKAR	//
		VS	VS	0
		KANAKALATA DAS		//
234	MACA/0000622/2023	SUMITRA BEHERA	DURGA CHARAN DEY	//
		VS	VS	0
		NIRMAN UDYOG		//
235	MACA/0000623/2023	MAHESWARA NANDA	JAGABANDHU SAHU	//
		VS	VS	0
		SURESH KUMAR TANDY		//
236	MACA/0000624/2023	S. MANOJA	ASHOK DAS	//
		VS	VS	0
		B.M., NATIONAL INSURANCE CO. LTD.		//
237	MACA/0000625/2023	MANAGER, LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	SOUMEN ROY	//
		VS	VS	0
		PURAN PRASAD KHES		//
238	MACA/0000626/2023	SARASWATI MEHER @ SARASWATI	PRASANNA KUMAR MISHRA	//
		VS	VS	0

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239	MACA/0000627/2023	IFTEKHAR AHMAD M/S. TATA AIG G.I.CO. LTD. VS KANAK DEI	JYOTI RANJAN DEO VS	// // 0 //
240	MACA/0000628/2023	LOURENTUS LAKRA VS ANIRUDHA MAJHI	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
241	MACA/0000629/2023	LOURENTUS LAKRA VS CHHABIL LAKRA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
242	MACA/0000630/2023	LOURENTUS LAKRA VS BIDYADHAR LAKRA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
243	MACA/0000631/2023	LOURENTUS LAKRA VS PRAMOD LAKRA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
244	MACA/0000632/2023	LOURENTUS LAKRA VS BHARAT BADA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
245	MATA/0000202/2023	PRITIMAYE MOHAPATRA @ GITANJALI RATHA VS NARASINGHANATH MOHAPATRA	PREMRAJ GOUDA VS	// 0 //
246	MATA/0000203/2023	NILAMADHAB DWIBEDY VS NIHARIKA RATH	PITAMBAR ACHARYA VS	// 0 //
247	RPFAM/0000197/2023	DUKMAL NAYAK VS KAIKEI NAYAK	SRIDHAR RATH VS	// 0 //
248	RPFAM/0000198/2023	DEBI PRASAD BINDHANI VS MANASI PARIDA@BINDHANI	SUJATA JENA VS	// 0 //
249	RSA/0000259/2023	SANTOSH KUMAR SAHOO VS BASANTI SAHOO	BIBHUTI BHUSAN MISHRA 2 VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	RSA/0000260/2023	BHUBANESWAR GIRI VS ANTARYAMI GIRI	BHABANI SHANKAR DAS VS	// 0 //
251	RSA/0000261/2023	URMELA DEVI VS SATYANARAYAN PADHI	UMA CHARAN MISHRA VS	// 0 //
252	RVWPET/0000281/2023	ASHISH KUMAR VS UNION OF INDIA	BASUDEV PUJARI VS	// 0 //
253	RVWPET/0000282/2023	THE MANAGEMENT OF ODISHA HYDRO POWER CORPORATION VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	ROPE SHIKHONINGO VS	// 0 //
254	RVWPET/0000283/2023	BIJAYA KUMAR VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //
255	TRP(C)/0000216/2023	SATABDI SAIBALINI VS SANTOSH KUMAR SARANGI	SATYA PRAKASH SATPATHY VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) Mat/0000037/2022
256	TRPCRL/0000058/2023	MINATI KUMAR PRADHAN VS JITEN KUMAR DALAI	K.K. BEHERA VS	//0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha) Crp/0000054/2018
257	WA/0001376/2023	GOBARDHAN BASTIA VS SECRETARY, O.S.S.C., BBSR	SUKANTA KUMAR MISHRA VS	// 0 //
258	WA/0001377/2023	STATE OF ODISHA VS JANA BHARA SAGAR	PRAVAT KU MUDULI,A.G.A VS	// 0 //
259	WA/0001378/2023	STATE OF ODISHA VS MAGI HATI	PRAVAT KUMAR MUDULI,A.G.A VS	// 0 //
260	WA/0001379/2023	STATE OF ODISHA VS ARJUN PATNEYA	ANAND PRAKASH DAS,A.S.C VS	// 0 //
261	WA/0001380/2023	ARUN KUMAR NAYAK	SARADA P. SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WA/0001381/2023	ORISSA DRUGS AND CHEMICALS LTD.	SAROJ KUMAR JEE	//
		VS	VS	0
		DINESH KUMAR PATRA		//
263	WA/0001382/2023	JAKUB BARIK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019769/2023	RANJAN KUMAR PATRO	SARBESWAR PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019770/2023	KAMALINI DAS	JAGAMOHAN PATTANAIK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0019771/2023	TECHAFIRE A REGISTERED FIRM, CUTTACK	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0019772/2023	DECEMBER NAIK	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA		//
268	WP(C)/0019773/2023	ASWINI KUMAR DASH	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0019774/2023	SACHIDANANDA BEHERA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019775/2023	SANJAY KUMAR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0019776/2023	ANUSUYA PATRO	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		AO, UNION BANK OF INDIA, GANJAM		//
272	WP(C)/0019777/2023	M/S. NARAHARI DAS, JAGATSINGHPUR	ITISHREE TRIPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :26/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0019778/2023	THE COMMNR. CT AND GST, ODISHA, CUTTACK GOURANGA CHANDRA MANDAL VS	PRABIR KUMAR RAY VS	// // 0
274	WP(C)/0019779/2023	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, KHURDA DEBASIS MUKHERJEE VS	ITISHREE TRIPATHY VS	// // 0
275	WP(C)/0019780/2023	THE COMMNR. CT AND GST, ODISHA CUTTACK PUSHPALATA SENAPATI VS	ARUN KUMAR PATRA VS	// // 0
276	WP(C)/0019781/2023	STATE OF ORISSA ER. BISWAJIT SAMANTRAY VS	ANIRUDH SANGANERIA VS	// // 0
277	WP(C)/0019782/2023	STATE OF ODISHA DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	ANIRUDH SANGANERIA VS	// // 0
278	WP(C)/0019783/2023	STATE OF ODISHA M/S CH. AAJAZUDDIN AHMED VS	SHANTI PRAKASH MOHANTY VS	// // 0
279	WP(C)/0019784/2023	THE INDIAN RAILWAYS, NEW DELHI SUSHAMA KUJUR VS	SANKARACHARYA CHOUDHURY VS	// // 0
280	WP(C)/0019785/2023	STATE OF ODISHA ARATI BEHERA VS	MANAS PATI VS	// // 0
281	WP(C)/0019786/2023	STATE OF ODISHA MUKESH KUMAR VS	SAROJ KUMAR DASH VS	// // 0
282	WP(C)/0019787/2023	STATE OF ODISHA MAHADEV SAH VS	SAROJ KUMAR DASH VS	// // 0
283	WP(C)/0019788/2023	STATE OF ODISHA DEBABRATA PATTNAYAK VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :26/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0019789/2023	RABINDRA NATH MOHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
285	WP(C)/0019790/2023	DURGA CHARAN PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
286	WP(C)/0019791/2023	PRADIPTA KUMAR ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	WP(C)/0019792/2023	MURSID KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
288	WP(C)/0019793/2023	PRADIPTA KUMAR ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
289	WP(C)/0019794/2023	M/S. ROOP CATERERS, BBSR VS STATE OF ODISHA	MUKESH PANDA VS	// 0 //
290	WP(C)/0019795/2023	SABERUL HAQUE SURZADA VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA, ODISHA, CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
291	WP(C)/0019796/2023	SOUDAMINI DEBATA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
292	WP(C)/0019797/2023	RASMITA BHOI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
293	WP(C)/0019798/2023	REBATI DEBATA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
294	WP(C)/0019799/2023	LOKANATH JENA VS ORISSA TEXTILE MILLS LTD., CUTTACK	SATRUGHNA DASH (A) VS	// 0 //
295	WP(C)/0019800/2023	LAXMI MUKHI	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT**FILING REPORT AS ON :26/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0019801/2023	GOPAL CHANDRA NAIK	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0019802/2023	S.K.D ASSOCIATES, CUTTACK	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.,CUTTACK		//
298	WP(C)/0019803/2023	DIPAK KUMAR SAMAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0019804/2023	LAHARIKA SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0019805/2023	DULL HARIJAN	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0019806/2023	NARAHARI SWAIN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0019807/2023	TANKADHAR RANA	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0019808/2023	PRAVAS CHATTERJEE	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0019809/2023	MANORANJAN SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0019810/2023	ASTAMI BANCHHOR @ BANDICHHOR	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0019811/2023	BHARATI SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :26/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0019812/2023	STATE OF ODISHA DURA HARIJAN VS	BHOJARAJ SETH VS	// // 0
308	WP(C)/0019813/2023	STATE OF ODISHA DEBADASA SAMAL VS	SUBHADUTTA ROUSTRAY VS	// // 0
309	WP(C)/0019814/2023	V.S.S.U.T., BURLA GOMATI HATI VS	BHOJARAJ SETH VS	// // 0
310	WP(C)/0019815/2023	STATE OF ODISHA TRINATH PRADHAN VS	ARUN KUMAR PATRA VS	// // 0
311	WP(C)/0019816/2023	STATE OF ODISHA B. SANTOSH KUMAR VS	ARUN KUMAR PATRA VS	// // 0
312	WP(C)/0019817/2023	STATE OF ODISHA MINATI MISHRA VS	KABITA PATRA VS	// // 0
313	WP(C)/0019818/2023	STATE OF ODISHA KESHAB CHANDRA POHI VS	TUSHAR KANTA NAYAK VS	// // 0
314	WP(C)/0019819/2023	STATE OF ODISHA TANAY KUMAR MOHANTY VS	MADHUSUDAN MISHRA VS	// // 0
315	WP(C)/0019820/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA, CUTTACK RAMAKANTA SAHU VS	ARUN KUMAR PATRA VS	// // 0
316	WP(C)/0019821/2023	STATE OF ODISHA BIRANCHI NARAYAN SAMAL VS	TUSHAR KANTA NAYAK VS	// // 0
317	WP(C)/0019822/2023	STATE OF ODISHA RAMESH CHANDRA PRUSTY VS	SRINIVAS MOHANTY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :26/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0019823/2023	TANAY KUMAR MOHANTY VS THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA, CUTTACK	MADHUSUDAN MISHRA VS	// 0 //
319	WP(C)/0019824/2023	PRADIP KUMAR SINGH VS SURENDRA KUMAR TAIBARWAL	BICHITRA NANDA MAHAPATRA VS	// 0 //
320	WP(C)/0019825/2023	RENUBALA PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
321	WP(C)/0019826/2023	RAJENDRA RANA VS TATA CAPITAL FINANCIAL SERVICES LTD., BBSR	KRUSHNA CHANDRA DASH VS	// 0 //
322	WP(C)/0019827/2023	TAPAN MOHANTY VS THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA, CUTTACK	MADHUSUDAN MISHRA VS	// 0 //
323	WP(C)/0019828/2023	JAY MAA MAHISHA MARDHINI KHUDRA BEBASAI SINGHA SMOCHARE TRUST, BBSR VS STATE OF ODISHA	SINGHA SMOCHARE TRUST, BBSR VS	// 0 //
324	WP(C)/0019829/2023	GANESWAR JENA VS THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA, CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
325	WP(C)/0019830/2023	NARAYAN DAS GUPTA VS COMMNR., CMC, CUTTACK	ARJUN KUMAR MISHRA VS	// 0 //
326	WP(C)/0019831/2023	TARUN KUMAR MOHANTY VS THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA, CUTTACK	MADHUSUDAN MISHRA VS	// 0 //
327	WP(C)/0019832/2023	PRATHANA PATRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
328	WP(C)/0019833/2023	RAMESH MUNDA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
329	WP(C)/0019834/2023	LAXMAN KUMAR SHA	KHAGESWAR BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :26/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0019835/2023	GREAMS RESTAURANT IMFL ON SHOP, JAJPUR	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0019836/2023	SUBASH CHANDRA PADHAN	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0019837/2023	JAYA CHANDRA HATI	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0019838/2023	JEEBAN CHANDRA SAHU	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
334	WP(C)/0019839/2023	YASOBANTA MUND	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0019840/2023	NILAI PRADHANI	BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0019841/2023	BISWANATH PADHI	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0019842/2023	SAFIQUDDIN KHAN	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0019843/2023	BHAGIRATHI MAHAPATRA	SAROJANANDA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0019844/2023	RABINDRA KUMAR KAR	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0019845/2023	SWATI RATH	KSHETRABASI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0019846/2023	STATE OF ODISHA ANUPAMA ROUT VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0019847/2023	STATE OF ODISHA KARTIKESWAR PANDEY VS	KUNAL KUMAR SWAIN VS	// // ()
343	WP(C)/0019848/2023	STATE OF ODISHA HARSHA BEHERA VS	PRAVAT KUMAR NAYAK VS	// // ()
344	WP(C)/0019849/2023	STATE OF ODISHA ANUPAMA DALAI VS	ABHAYA KUMAR BEHERA VS	// // ()
345	WP(C)/0019850/2023	SECY., STATE TRANSPORT AUTHORITY, ODISHA NIRANJAN PARIDA VS	BISWARANJAN DAS VS	// // ()
346	WP(C)/0019851/2023	STATE OF ODISHA CHANDRA PRAVA MISHRA VS	MAHITOSH SINHA VS	// // ()
347	WP(C)/0019852/2023	STATE OF ODISHA AJAYA KUMAR SAHU VS	BIDYALOK MOHAPATRA VS	// // ()
348	WP(C)/0019853/2023	STATE OF ODISHA SAROJ KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
349	WP(C)/0019854/2023	STATE OF ODISHA BIPLAB MAJHI VS	KUNAL KUMAR SWAIN VS	// // ()
350	WP(C)/0019855/2023	STATE OF ODISHA DAMBARUDHAR BAI VS	NITYANANDA BEHURIA VS	// // ()
351	WP(C)/0019856/2023	STATE OF ODISHA MAMATA BAI VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :26/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0019857/2023	RANJAN KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	WP(C)/0019858/2023	DHARANIDHAR SWAIN VS STATE OF ODISHA	NIRMAL RANJAN ROURAY VS	// 0 //
354	WP(C)/0019859/2023	MAMATA BAI VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
355	WP(C)/0019860/2023	S.K.D. ASSOCIATES, CUTTACK VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. CUTTACK	SANTOSH KUMAR MAHANTY VS	// 0 //
356	WP(C)/0019861/2023	KONA RAMA RAO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
357	WP(C)/0019862/2023	AKASH BISWAL VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //
358	WP(C)/0019863/2023	KHAGESWAR MAJHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
359	WP(C)/0019864/2023	PUSPASHREE SAHOO VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
360	WP(C)/0019865/2023	ASHOK KUMAR PANI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
361	WP(C)/0019866/2023	GHANASHYAM SAHOO VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
362	WP(C)/0019867/2023	TAPASWINI MALLICK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
363	WP(C)/0019868/2023	SUKANTA MAHAPATRA	PRAMOD KUMAR NAYAK	//

ORISSA HIGH COURT**FILING REPORT AS ON :26/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0019869/2023	SWAPNA RANI PATTANAIAK	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0019870/2023	SARITA MOHANTY	PRASANNA KUMAR PANDA 3	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0019871/2023	SHANTABALA DAS ADHIKARI	ASHOK KUMAR SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0019872/2023	MAHENDRA SETHI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0019873/2023	THE LOTUS RESTAURANT, GANJAM	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0019874/2023	PRAMOD KUMAR TRIPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0019875/2023	ARUN PRASAD DAS	DEEPAK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0019876/2023	BIKRAM KESHARI DAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0019877/2023	HEMALATA BEHERA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0019878/2023	BALARAM MALANA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0019879/2023	PRABHASINI SAHOO	NIRANJAN LENKA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0019880/2023	STATE OF ODISHA CHITARANJAN NAYAK VS	SANJIB MOHANTY VS	// // ()
376	WP(C)/0019881/2023	STATE OF ODISHA GOURI KUMAR DAS VS	SANJIB MOHANTY VS	// // ()
377	WP(C)/0019882/2023	STATE OF ODISHA HARAMOHAN PANDA VS	NIRANJAN LENKA VS	// // ()
378	WP(C)/0019883/2023	TAHASILDAR DASPALA, NAYAGARH YOGESH KUMAR SARALIA VS	CHITRASEN PARIDA VS	// // ()
379	WP(C)/0019884/2023	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI PHANINDRA KUMAR SAHU VS	UPENDRA KUMAR SAMAL VS	// // ()
380	WP(C)/0019885/2023	STATE OF ODISHA M/S. SRI ANNAPURNA TEXTILES, GANJAM VS	CHITRASEN PARIDA VS	// // ()
381	WP(C)/0019886/2023	UNION OF INDIA DHANANJAYA BEHERA VS	SUBHASISH DAS VS	// // ()
382	WP(C)/0019887/2023	REGISTRAR ADMINISTRATION, ORISSA HIGH COURT, CUTTACK VISHAL FERRO ALLOYS PVT. LTD.,ROURKELA VS	CHITRASEN PARIDA VS	// // ()
383	WP(C)/0019888/2023	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI BAJRANG STEEL AND ALLOYS PVT. LTD.,SUNDARGARH VS	CHITRASEN PARIDA VS	// // ()
384	WP(C)/0019889/2023	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI HEXA STEEL AND POWER PVT. LTD.,ROURKELA VS	CHITRASEN PARIDA VS	// // ()
385	WP(C)/0019890/2023	CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI RATNAKAR SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0019891/2023	SUBASH CHANDRA RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
387	WP(C)/0019892/2023	SUBASH CHANDRA RANA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
388	WP(C)/0019893/2023	BHARAT BHUSAN SWAIN VS PRINCIPAL COMMNR. OF INCOME TAX-1, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
389	WP(C)/0019894/2023	KRUSHNA KUMAR PANDA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
390	WP(C)/0019895/2023	SHYAM SUNDAR SAHOO VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
391	WP(C)/0019896/2023	RAGHUNATH SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0019897/2023	M/S PRAMOD BEHERA CONSTRUCTION, CUTTACK VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
393	WP(C)/0019898/2023	BENUDHAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0019899/2023	SONALI PATTNAYAK VS STATE OF ODISHA	PRITY SHAW VS	// 0 //
395	WP(C)/0019900/2023	MANOJ KUMAR RANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0019901/2023	BORI PRAVAKAR @ B.PRAVAKAR RAO VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
397	WP(C)/0019902/2023	JYOTIRMAYEE DEVI	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :26/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0019903/2023	ROHIT BHOI	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0019904/2023	SURENDRA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0019905/2023	KEDAR CHARAN SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0019906/2023	UTKAL GRAPHITES PVT. LTD., RAYAGADA	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		TPSODL, RAYAGADA		//
402	WP(C)/0019907/2023	BISWASHREE AGAM PRASAD BEHERA	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
403	WP(C)/0019908/2023	NAROTTAM RANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0019909/2023	NIRUPAMA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0019910/2023	TRIDIP RAY	MANORANJAN MISHRA	//
		VS	VS	0
		SR. DIVISIONAL, L.I.C OF INDIA, CUTTACK		//
406	WP(C)/0019911/2023	BISWASHREE AGAM PRASAD BEHERA	ANUP NARAYAN MOHANTY	//
		VS	VS	0
		THE COMMISSIONER, CT AND GST, ODISHA		//
407	WP(C)/0019912/2023	DEBABRATA MOHANTY	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0019913/2023	M/S. SUBHAM MOTORS, KHURDA	JANMEJAYA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0019914/2023	COMMISSIONER OF CT AND GST, ODISHA DILLIP KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// // ()
410	WP(C)/0019915/2023	ANKIT KUMAR AGRAWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
411	WP(C)/0019916/2023	SIDHESWAR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
412	WP(C)/0019917/2023	AJAMBILA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
413	WP(C)/0019918/2023	SAROJINI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
414	WP(C)/0019919/2023	SURYA KANTA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
415	WP(C)/0019920/2023	KALIA SETHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
416	WP(C)/0019921/2023	VISHNU SHARMA VS R.T.O., JHARSUGUDA	KHIROD CHANDRA MAJHI VS	// ()
417	WP(C)/0019922/2023	LALAN PRASAD GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()
418	WP(C)/0019923/2023	SK.RAMZAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
419	WP(C)/0019924/2023	NITYANANDA PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0019925/2023	SATYAPRIYA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
421	WP(C)/0019926/2023	MIRISHAQ ALLI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
422	WP(C)/0019927/2023	KUDAMA KRISHNA RAO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
423	WP(C)/0019928/2023	HARAPRASAD MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
424	WP(C)/0019929/2023	GIRIDHARI SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
425	WP(C)/0019930/2023	SK.MUKTAR ALI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	WP(C)/0019931/2023	UDDHABA CHARAN BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
427	WP(C)/0019932/2023	GIRIDHARI SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
428	WP(C)/0019933/2023	SUBHAM SATPATHY VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
429	WP(C)/0019934/2023	SARBESWAR BISHI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
430	WP(C)/0019935/2023	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
431	WP(C)/0019936/2023	LOBHA PRADHAN	SUDHIR KUMAR MALLICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0019937/2023	STATE OF ODISHA BISWA RANJAN PAIKARAY	MD. GOLAM MADANI	//
		VS	VS	0
433	WP(C)/0019938/2023	THE GENERAL MANAGER, O.S.A.M BBSR SIDDHARTH SWAIN	SWARUP KUMAR PATNAIK	//
		VS	VS	0
434	WP(C)/0019939/2023	SMITARANI SINGH @ SWAIN CHHINU PADHAN	AMITAV TRIPATHY	//
		VS	VS	0
435	WP(C)/0019940/2023	STATE OF ODISHA SIMANTA DIGAL	SHASHI BHUSAN JENA	//
		VS	VS	0
436	WP(C)/0019941/2023	STATE OF ODISHA JAGANNATH NAYAK	KOUSIK ANANDA GURU	//
		VS	VS	0
437	WP(C)/0019942/2023	ANIL KUMAR PRADHAN GANGADHAR NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
438	WP(C)/0019943/2023	ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH GOPAL CHANDRA NAYAK	SESHDEV DASH	//
		VS	VS	0
439	WP(C)/0019944/2023	STATE OF ODISHA JOGESWAR PANDEY	SRIKANTA MAHUNTA	//
		VS	VS	0
440	WP(C)/0019945/2023	STATE OF ODISHA DR. HAREKRISHNA MAJHI	SARATHI JYOTI MOHANTY	//
		VS	VS	0
441	WP(C)/0019946/2023	THE STATE OF ODISHA M/S.HIND STUDY CENTER, BARIPADA	SRIKANTA MAHUNTA	//
		VS	VS	0
442	WP(C)/0019947/2023	STATE OF ODISHA M/S.ALTEK SOLUTIONS, BERHAMPUR	UMESH CHANDRA BEURA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0019948/2023	THE JOINT COMMISSIONER OF SALES TAX (APPEAL) TERRITORIAL RANGE, GANJAM SATRUGHNA BEHERA VS UNION OF INDIA	OMKAR DEVDAS VS	// // ()
444	WP(C)/0019949/2023	SUBRATA DANDASENA VS STATE OF ODISHA	SARADA DASH VS	// () //
445	WP(C)/0019950/2023	SUBRATA DANDASENA VS STATE OF ODISHA	SARADA DASH VS	// () //
446	WP(C)/0019951/2023	M/S BISWAL SALES, JAJPUR VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	ASIT KUMAR DASH VS	// () //
447	WP(C)/0019952/2023	MANJULATA SETHI VS ANNAPUNRA MALIK	RANJIT MOHANTY VS	// () //
448	WP(C)/0019953/2023	M/S HOMECARE FOODS, BBSR VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// () //
449	WP(C)/0019954/2023	SARAT CHANDRA PATRO VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //
450	WP(C)/0019955/2023	SARADA PRASAD SINGH VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// () //
451	WP(C)/0019956/2023	SUKUMAR PANDA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //
452	WP(C)/0019957/2023	T. SURYA RAO VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //
453	WP(C)/0019958/2023	KRUPANJALI JANI VS STATE OF ODISHA	GOURI MOHAN RATH VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0019959/2023	RABINDRA KUMAR MAHARANA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
455	WP(C)/0019960/2023	BANALATA MOHANTY VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
456	WP(C)/0019961/2023	J. MOHAN RAO ACHARY VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
457	WP(C)/0019962/2023	SAPAN KUMAR SARKAR VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
458	WP(C)/0019963/2023	PRASANNA KUMAR SAHANI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
459	WP(C)/0019964/2023	MINAKETAN BAL VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
460	WP(C)/0019965/2023	UMESH CHANDRA KANDI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
461	WP(C)/0019966/2023	SITAKANTA JENA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
462	WP(C)/0019967/2023	KRUPASINDHU DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
463	WP(C)/0019968/2023	GOVERNING BODY OF RAGHUNATH SAMABAYA VS STATE OF ODISHA	OMNATI CHANDRA DAS VS	// 0 //
464	WP(C)/0019969/2023	HARIHAR BINDHANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
465	WP(C)/0019970/2023	SANATAN PRUSTY	LAXMIKANTA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	WP(C)/0019971/2023	STATE OF ODISHA BIDHUSMITA KAR	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
467	WP(C)/0019972/2023	STATE OF ODISHA JAYANTA KUMAR JENA	SUBAS CHANDRA DAS	//
		VS	VS	()
468	WP(C)/0019973/2023	STATE OF ODISHA KABITA BARIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
469	WP(C)/0019974/2023	STATE OF ODISHA JAYANTI OJHA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	()
470	ABLAPL/0006752/2023	STATE OF ODISHA TUKUNI BEHERA	PRANAB RANJAN CHHATOI	//
		VS	VS	()
471	ABLAPL/0006753/2023	STATE OF ODISHA SMRUTIPRAKASH SAMAL @ BALIA	PRABIR KUMAR RAY	//
		VS	VS	()
472	ABLAPL/0006754/2023	STATE OF ODISHA LOKANATH BEHERA	TAPAN KUMAR SWAIN	//
		VS	VS	()
473	ABLAPL/0006755/2023	STATE OF ODISHA BASANTI LATA DASH	KUMAR KASHYAP	//
		VS	VS	()
474	ABLAPL/0006756/2023	STATE OF ODISHA SUBASH CHANDRA MALIK	ASHOK KUMAR SAHOO	//
		VS	VS	()
475	ABLAPL/0006757/2023	STATE OF ODISHA KALANDI SAHOO	SARADA PRASAD DASH	//
		VS	VS	()
476	ABLAPL/0006758/2023	STATE OF ODISHA SIRDHAR @ KANHA DAS	LALIT SAHU	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0006759/2023	STATE OF ODISHA ASWINI BEHERA VS	SAILABALA JENA VS	// DHENKANAL TOWN /417 /2023 ()
478	ABLAPL/0006760/2023	STATE OF ODISHA PURENDRA BARIHA VS	SAILABALA JENA VS	// AMBABHONA /125 /2023 ()
479	ABLAPL/0006761/2023	STATE OF ODISHA ARUN TANDI VS	ARJUNA CHARANA BEHERA VS	// BARGARH SADAR /116 /2023 ()
480	ABLAPL/0006762/2023	STATE OF ODISHA MIRZA SARIF BEG VS	NIRANJAN SINGH (1) VS	// MAHANGA /184 /2023 ()
481	ABLAPL/0006763/2023	STATE OF ODISHA PRADEEP BISOYI VS	S.S.RAY (2) VS	// DHARAKOT PS /299 /2022 ()
482	ABLAPL/0006764/2023	STATE OF ODISHA SAURIN BHATT @ SAURIN G. BHATT VS	SUSANTA KUMAR DASH VS	// MAHILA P.S. BUXIBAZAR /78 /2023 ()
483	ABLAPL/0006765/2023	STATE OF ODISHA SUJATA PRADEEP KUMAR SAHU @ SUJATA SAHU VS	SATRUGHNA DASH (A) VS	// / /0 ()
484	ABLAPL/0006766/2023	STATE OF ODISHA KRUPASINDHU MALLICK VS	PARTHA SARATHI NAYAK VS	// JAJPUR SADAR /153 /2023 ()
485	ABLAPL/0006767/2023	STATE OF ODISHA GOBINDA CHANDRA DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
486	ABLAPL/0006768/2023	STATE OF ODISHA SASMITA MOHARANA VS	RABI NARAYAN BEHERA VS	// SALIPUR /366 /2022 ()
487	ABLAPL/0006769/2023	STATE OF ODISHA JOGINDER LAMBA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// CAPITAL P.S. /344 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0006770/2023	KALIA NATH @ SUKANTA NATH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	KISSANNAGAR PS /116 /2023 () //
489	ABLAPL/0006771/2023	UPENDRA NAIK@UPE NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	KASHIPUR /73 /2023 () //
490	ABLAPL/0006772/2023	PRAFULLA SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /148 /2023 () //
491	ABLAPL/0006773/2023	PRAFULLA SINGH VS STATE OF ODISHA	SK.ZAFARULLA VS	MANAMUNDA /139 /2023 () //
492	ABLAPL/0006774/2023	DEEPAK KUMAR LENKA VS STATE OF ODISHA	BISWAJIT SAHOO VS	DARGHA BAZAR /68 /2020 () //
493	ABLAPL/0006775/2023	BIKRAM SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	BANTALA /253 /2023 () //
494	ABLAPL/0006776/2023	MANDARDHAR SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BALICHANDRAPUR /195 /2023 () //
495	ABLAPL/0006777/2023	P. SIBA @ P. SIVA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /316 /2023 () //
496	ABLAPL/0006778/2023	NILU SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /59 /2014 () //
497	ABLAPL/0006779/2023	BHARAT BHUSAN SWAIN VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	JEYPORE VIGILANCE /19 /2023 () //
498	ABLAPL/0006780/2023	SATYANARAYAN MAHAPATRA VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	BOLANGIR TOWN /151 /2009 () //
499	ABLAPL/0006781/2023	AFSANA BIBI	SUBRATA PANDA	DHENKANAL SADAR /101 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0006782/2023	STATE OF ODISHA TANMAYA KUMAR NAYAK	AMULYA RATNA PANDA	// BINJHARPUR /196 /2023
		VS	VS	()
501	ABLAPL/0006783/2023	STATE OF ODISHA HARIPADA SAMANTA	DEEPAK KU SAHOO	// MARINE PS AT JAMBO /111 /2023
		VS	VS	()
502	ABLAPL/0006784/2023	STATE OF ODISHA SAUKAT ALI KHAN	SUMIT SEKHAR PATTANAIK	// BALIPATNA /21 /2023
		VS	VS	()
503	ABLAPL/0006785/2023	STATE OF ODISHA BISWAJIT MISHRA	RAKESH KUMAR DAS	// DERABIS /191 /2023
		VS	VS	()
504	ABLAPL/0006786/2023	STATE OF ODISHA BIKASH BISWAL	DIPTI RANJAN SENAPATI	// KUAKHIA /193 /2023
		VS	VS	()
505	ABLAPL/0006787/2023	STATE OF ODISHA BRAHMANANDA GHADEI	AMULYA RATNA PANDA	// MANGALPUR /90 /2023
		VS	VS	()
506	ABLAPL/0006788/2023	STATE OF ODISHA SUBHASIS DASMOHAPATRA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
507	ABLAPL/0006789/2023	STATE OF ODISHA LUNA@SASHIKANTA PRADHAN	BISWARANJAN DALAI	// CUTTACK SADAR /214 /2021
		VS	VS	()
508	ABLAPL/0006790/2023	STATE OF ODISHA ANUJ SATAPATHY	JYOTIRMAY GUPTA	// KHURDA P.S. /154 /2023
		VS	VS	()
509	ABLAPL/0006791/2023	STATE OF ODISHA MAHESWAR KSHETI	SURYAKANTA DWIBEDI	// ATHAMALLIK /14 /2023
		VS	VS	()
510	ABLAPL/0006792/2023	STATE OF ODISHA BHUPESH KUMAR NAYAK	AKASH BHUYAN	// SURADA /9 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0006793/2023	STATE OF ODISHA TRILOCHAN PANIGRAHY VS	SUVALAXMI DEVI VS	// BAIDYANATHPUR /258 /2023 ()
512	ABLAPL/0006794/2023	STATE OF ODISHA DEBASISH PANDEY VS	BIPLABA P.B. BAHALI VS	// BAREIPALI /95 /2023 ()
513	ABLAPL/0006795/2023	STATE OF ODISHA BIJAYA KUMAR NAIK VS	SATYA RANJAN MULIA VS	// SALIPUR /193 /2023 ()
514	ABLAPL/0006796/2023	STATE OF ODISHA MANAS @ MANAS RANJAN MISHRA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /149 /2023 ()
515	ABLAPL/0006797/2023	STATE OF ODISHA BHASKAR PRADHAN VS	BISWARANJAN MAHARATHA VS	// MARINE PENTHAKATA /44 /2023 ()
516	ABLAPL/0006798/2023	STATE OF ODISHA BIKUA @ RABINDRA @ RABINA SAHOO VS	DEEPAK KU SAHOO VS	// NIKIRAI /95 /2022 ()
517	ABLAPL/0006799/2023	STATE OF ODISHA KSHIROD DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /161 /2023 ()
518	ABLAPL/0006800/2023	STATE OF ODISHA KABERI SETHI VS	BISWAJIT PASAYAT VS	// KENDRAPARA SADAR /436 /2023 ()
519	ABLAPL/0006801/2023	STATE OF ODISHA PARESH KUMAR JOSHI VS	SUSHANTA KUMAR JOSHI VS	// BOLANGIR TOWN /290 /2023 ()
520	ABLAPL/0006802/2023	STATE OF ODISHA CHANDRABHANNU NAIK VS	ARUN KUMAR DAS (1) VS	// BHUBAN /240 /2023 ()
521	ABLAPL/0006803/2023	STATE OF ODISHA SHYAM MUDULI @ SAMA VS STATE OF ODISHA	ANIRUDHA DAS VS	// KHATIGUDA /102 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0006804/2023	MAMI DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /253 /2023 () //
523	ABLAPL/0006805/2023	DIBYOJYOTI @ SIPUN MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /142 /2023 () //
524	ABLAPL/0006806/2023	SOUMYAKANTA MALLIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /153 /2023 () //
525	ABLAPL/0006807/2023	BISWAJIT MOHARANA@TAPAN VS STATE OF ODISHA	KABI RANJAN MOHANTY VS	GURUDIJHATIA /128 /2020 () //
526	ABLAPL/0006808/2023	SANJAY PRADHAN VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	TOMANDO /117 /2023 () //
527	ABLAPL/0006809/2023	TITU @ BISWANATH SAHU VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CHHENDIPADA /173 /2013 () //
528	ABLAPL/0006810/2023	RAMANI RANJAN PRADHAN @ PADHAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	GAISILET /108 /2023 () //
529	ABLAPL/0006811/2023	TANKADHAR PARIDA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	BRAHMAGIRI /138 /2022 () //
530	ABLAPL/0006812/2023	DEBASIS MAHAKUD VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /406 /2023 () //
531	ABLAPL/0006813/2023	PRAMOD UPADHYA @ UPADHAYA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /77 /2023 () //
532	ABLAPL/0006814/2023	PAPA MOHAPATRA @ NILADRISH MOHAPATRA VS STATE OF ODISHA	SAKTIMOHAN BEHERA VS	BENTKAR (42 MOUZA) UPD CUTTACK /169 /2023 () //
533	ABLAPL/0006815/2023	SURYANARAYAN SAHOO	RITURANJAN CHHOTARAY	SAHID NAGAR P.S. /178 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0006816/2023	BAPI @ SESADEBA PRADHAN	KASHINATH PATTANAIK	CHAULIAGANJA /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0006817/2023	LALITA DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /263 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0006818/2023	HIPU SWAIN @ HEMANTA SWAIN	BIMAL KESARI DAS	KHARABEL NAGAR P.S. /238 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0006819/2023	SRIDHAR NAIK	ARUN KUMAR DAS 1	RASOL /138 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0006820/2023	PABITRA SAHOO @ PABI SAHU	PRASANNA KUMAR MISHRA	PARJANG /459 /2022
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0006821/2023	SATYA NARAYAN SWAIN@SATYABADI SWAIN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /323 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0006822/2023	PRADIP MAJHI @ PADIA	SUSANTA KUMAR LENKA	JATNI P.S. /228 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0006823/2023	SANANDA MAHAPATRA	TAPOBANTA BARIK	BIJEPUR /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0006824/2023	SIPUN NAIK @ GOPA	ARUN KUMAR DAS (1)	TALCHER TOWN /902 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0006825/2023	SOMANATH PATRA	SURYA NARAYAN MISHRA	GOP /280 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0006826/2023	SAMIRA BEHERA	ARIJEET MISHRA	TUMUSINGA /108 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :26/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0006827/2023	STATE OF ODISHA SANJIT KUMAR PRADHAN @ SANJIT PRADHAN @ BILAL	AKANTA DWIBEDI VS	// / /0 ()
546	ABLAPL/0006828/2023	STATE OF ODISHA MOHAMMAD SAKHAWAT	PRASANNA KUMAR MI VS	// KHURDA MODEL /282 /2023 ()
547	ABLAPL/0006829/2023	STATE OF ODISHA MITHUN KUMAR NAYAK@MITHUN NAIK	ALOK KUMAR PANDA VS	// NALCO /105 /2023 ()
548	ABLAPL/0006830/2023	STATE OF ODISHA PRABHURAM JENA @ PRABHURAM JENA	PRAVASH CHANDRA JENA VS	// RAIBANIA /61 /2023 ()
549	ABLAPL/0006831/2023	STATE OF ODISHA NARAYAN BEHERA	DIBYAJYOTI SAHOO VS	// BADABAZAR /95 /2023 ()
550	ABLAPL/0006832/2023	STATE OF ODISHA MINA KUMARI	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /285 /2023 ()
551	ABLAPL/0006833/2023	STATE OF ODISHA NARAN MAJHI	MAHIMANANDA SWAIN VS	// JAJPUR SADAR /152 /2023 ()
552	ABLAPL/0006834/2023	STATE OF ODISHA ANKIT PRASAD	SMRUTI RANJAN ROUT VS	// PIPLI /248 /2023 ()
553	ABLAPL/0006835/2023	STATE OF ODISHA SIBA @ SANKAR PATRA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /140 /2023 ()
554	ABLAPL/0006836/2023	STATE OF ODISHA PRAMOD KUMAR JENA	GOUTAM CH. ROUT VS	// NIALI /232 /2023 ()
555	ABLAPL/0006837/2023	STATE OF ODISHA SANJAY KUMAR PANDA @ SANJAY PANDA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /155 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :26/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0006838/2023	HEMANTA KUMAR JENA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	KRUSHNA PRASAD /164 /2022 () //
557	ABLAPL/0006839/2023	SABITRI MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /96 /2023 () //
558	ABLAPL/0006840/2023	TRILOCHAN BALIYARSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /190 /2023 () //
559	ABLAPL/0006841/2023	PRATAP MAHANANDIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
560	ABLAPL/0006842/2023	DEBASIS MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /309 /2022 () //
561	ABLAPL/0006843/2023	RAJU@RAJENDRA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /239 /2023 () //
562	ABLAPL/0006844/2023	RASHMITA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /96 /2023 () //
563	ABLAPL/0006845/2023	ARCHANA DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /369 /2023 () //
564	ABLAPL/0006846/2023	SOURAV KUMAR MISHRA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	CHATRAPUR /324 /2023 () //
565	ABLAPL/0006847/2023	RANJAN ROURAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /398 /2023 () //
566	ABLAPL/0006848/2023	RAJESH JENA @ RAJESH KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /61 /2023 () //
567	ABLAPL/0006849/2023	KAMBHUPANI SAHU	JNYANANANDA PANDA	MUDANPUR RAMPUR /142 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :26/06/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
568	ABLAPL/0006850/2023	VS STATE OF ODISHA SK. SIRAJUDDIN	VS ARJEET MISHRA	() // GHATAGAON /121 /2023
569	ABLAPL/0006851/2023	VS STATE OF ODISHA HIRALAL PUTEL	VS J.N.PANDA	() // KANTABANJI /141 /2023
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :26/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2023 OJC/2347/1997	LAL CHITARANJAN-MP	M/S.S.K.PADHI,B.K.SAHOO,SUBHAM SHARMA
2	25/2023 CRLMA/200/2022	PADARABINDA MOHAPATRA-MP	RAM DAS ACHARY
3	28/2023 ARBA/17/2021	SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST-MP	
4	115/2023 WPC(OAC)/1233/2006	BHASKAR KAR-MP	M/S ASHOKA KUMAR MOHAPATRA
5	116/2023 WPC(OAC)/3325/2009	JAYAKRUSHNA BARIK-MP	
6	169/2023 CMAPL/441/2023	BANAMALI DASH-MP	
7	170/2023 CMAPL/443/2023	UNION OF INDIA-MP	ADV.
8	210/2023 MATA/203/2023	NILAMADHAB DWIBEDY-MP	PITAMBAR ACHARYA
9	212/2023 CRLMP/1232/2023	MOHAMMAD HAMID SIDDIQUI-MP	TRILOCHAN NANDA
10	213/2023 CRLMP/1233/2023	MANJULATA PANDA-MP	SUBHAM SHARMA
11	231/2023 TRP(C)/216/2023	SATABDI SAIBALINI-MP	SATYA PRAKASH SATPATHY
12	233/2023 RVWPET/281/2023	ASHISH KUMAR-MP	BASUDEV PUJARI
13	234/2023 RVWPET/282/2023	THE MANAGEMENT OF ODISHA HYDRO POWER CORPORATION	RUPESH KUMAR MUNGO
14	240/2023 RPFAM/197/2023	DUKMAL NAYAK-MP	SRIDHAR RATH
15	241/2023 RPFAM/198/2023	DEBI PRASAD BINDHANI-MP	SUJATA JENA
16	254/2023 CONTC/410/2023	SUDHIR KUMAR SAHU-MP	
17	255/2023 CONTC/197/2021	DHANANJAY CHARAN DEY-MP	MR.DURGESH NARAYAN RATH
18	256/2023 CONTC/206/2021	SARAT CHANDRA NAYAK-MP	MR.DURGESH NARAYAN RATH
19	458/2023 FAO/72/2023	MALATI SAHOO-MP	PABITRA KUMAR NAYAK
20	459/2023 CRLREV/334/2023	BINAY KUMAR PATEL-MP	PRASANT KUMAR KHUNTIA
21	459/2023 FAO/271/2023	SUBAS CHANDRA MANSINGH-MP	CHANDRAKANTA NAYAK
22	460/2023 CRLREV/335/2023	RAMAKRUSHNA MISHRA-MP	RAJESH KUMAR MAHAPATRA
23	460/2023 FAO/272/2023	BISWANATH BARIK-MP	CHANDRAKANTA NAYAK
24	461/2023 CRLREV/335/2023	RAMAKRUSHNA MISHRA-MP	RAJESH KUMAR MAHAPATRA
25	461/2023 FAO/273/2023	GOPAL KUMAR CHATTOPADHYAY-MP	CHANDRAKANTA NAYAK
26	462/2023	RAMAKRUSHNA MISHRA-MP	RAJESH KUMAR MAHAPATRA

27	CRLREV/335/2023 462/2023 FAO/274/2023	RABINDRANATH PANDA-MP	CHANDRAKANTA NAYAK
28	463/2023 CRLREV/336/2023	MAHESWAR SETHY-MP	PARTHA SARATHI DAS
29	463/2023 FAO/276/2023	PANDAVA PRADHAN-MP	CHANDRAKANTA NAYAK
30	464/2023 CRLREV/337/2023	SAIK ABDUL SAMIM @ SK. SHAMIM AHMAD SULTAN-MBK. ZAFARULLA	
31	464/2023 FAO/275/2023	SUKANTA CHARAN JENA-MP	CHANDRAKANTA NAYAK
32	465/2023 CRLREV/317/2023	AMITA PATRA@JENA-MP	BISWARANJAN DALAI
33	465/2023 FAO/81/2021	NAMITA PATTNAIK-MP	SUBHADUTTA ROUSTRAY
34	466/2023 FAO/82/2021	BENUDHAR SAHU-MP	SUBHADUTTA ROUSTRAY
35	466/2023 CRLREV/338/2023	MADHU PADHAN-MP	PRASANNA KUMAR MISHRA
36	467/2023 FAO/79/2021	ATULYA KUMAR BISHWAL-MP	SUBHADUTTA ROUSTRAY
37	467/2023 CRLREV/338/2023	MADHU PADHAN-MP	PRASANNA KUMAR MISHRA
38	468/2023 FAO/80/2021	UMAKANTA SAMAL-MP	SUBHADUTTA ROUSTRAY
39	468/2023 CRLREV/338/2023	MADHU PADHAN-MP	PRASANNA KUMAR MISHRA
40	469/2023 FAO/278/2023	RANGALATA KHATEI-MP	CHANDRAKANTA NAYAK
41	470/2023 FAO/279/2023	DILLIP KUMAR DALAI-MP	CHANDRAKANTA NAYAK
42	624/2023 RSA/242/2003	KESHI DEI-MP	SUKANTA KUMAR NAYAK
43	625/2023 RSA/260/2023	BHUBANESWAR GIRI-MP	BHABANI SHANKAR DAS
44	626/2023 RSA/261/2023	URMELA DEVI-MP	UMA CHARAN MISHRA
45	660/2023 CMP/135/2018	SABITA SAHU@PADHI-MP	M/S.TRILOCHAN NANDA
46	661/2023 CMP/701/2023	GHANASHYAM BEHERA-MP	AJIT KUMAR SAHOO
47	662/2023 CMP/703/2023	BENUDHAR JENA-MP	BIJAYA KUMAR BEHERA I
48	663/2023 CMP/1296/2017	REKHARANI PRADHAN-MP	PRAFULLA CHANDRA ACHARY
49	664/2023 CMP/851/2022	SUBASINI NAYAK-MP	
50	665/2023 CMP/851/2022	SUBASINI NAYAK-MP	
51	666/2023 CMP/704/2023	BHAGYALIPI PATRI-MP	SAMIR KUMAR MISHRA
52	667/2023 CMP/702/2023	CHAKRAPANI BEHERA-MP	DAYANANDA MOHAPATRA
53	668/2023 CMP/706/2023	KHIRASAGAR MEHER-MP	SAMBHU CHARAN NATHSHARMA
54	669/2023 CMP/905/2022	DEBENDRA SAMAL-MP	AMIT KUMAR DAS
55	670/2023 CMP/708/2023	JAGADANANDA PATEL-MP	SHUBHENDU KUMAR PARIDA
56	867/2023 BLAPL/8725/2022	BIKASH MANDAL-MP	PRASANTA KUMAR NANDA
57	868/2023 BLAPL/6563/2023	UTTAM PATRA-MP	SUSANTA KUMAR TRIPATHY

58	869/2023 BLAPL/7011/2023	SANTOSH KUMAR PRUSTY-MP	PRABIR KUMAR RAY
59	870/2023 BLAPL/10398/2022	CHANDAN SINGH-MP	
60	871/2023 BLAPL/4430/2023	ANTARYAMI SENAPATI-MP	
61	872/2023 BLAPL/5727/2021	ARUN KUMAR SAHU-MP	
62	873/2023 BLAPL/5861/2023	SOUMYARANJAN JENA @ TAPUA-MP	JYOTIRMAY GUPTA
63	874/2023 BLAPL/3618/2023	PABANA PAHAN-MP	SARAT KUMAR JENA
64	875/2023 BLAPL/7046/2023	RABI NAYAK-MP	PRABIR KUMAR RAY
65	876/2023 BLAPL/6033/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
66	877/2023 BLAPL/7086/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
67	1011/2023 MACA/618/2013	BHAGABAN SAHU-MP	M/S.KAPILA C.NAYAK
68	1012/2023 MACA/1419/2015	MANGULI JENA@MANGU JENA-MP	M/S.PRADEEP KU.MISHRA
69	1013/2023 MACA/1419/2015	MANGULI JENA@MANGU JENA-MP	M/S.PRADEEP KU.MISHRA
70	1014/2023 MACA/1419/2015	MANGULI JENA@MANGU JENA-MP	M/S.PRADEEP KU.MISHRA
71	1015/2023 MACA/620/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
72	1016/2023 MACA/487/2023	MANAGER IN CHARGE., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
73	1017/2023 MACA/533/2023	SR. D.M.,M/S., ORIENTAL INSURANCE CO. L.T.D.-MP	PRASANTA KUMAR MAHALI
74	1018/2023 MACA/435/2022	PARAMESWAR MOHARANA-MP	DEBASISH PATNAIK
75	1019/2023 MACA/434/2022	SUSANTA NAIK-MP	DEBASISH PATNAIK
76	1020/2023 MACA/435/2022	PARAMESWAR MOHARANA-MP	DEBASISH PATNAIK
77	1021/2023 MACA/434/2023	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	SANTOSH KUMAR MOHANTY
78	1022/2023 MACA/621/2023	MANAGER (LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
79	1023/2023 MACA/622/2023	SUMITRA BEHERA-MP	DURGA CHARAN DEY
80	1024/2023 MACA/623/2023	MAHESWARA NANDA-MP	JAGABANDHU SAHU
81	1025/2023 MACA/623/2023	MAHESWARA NANDA-MP	JAGABANDHU SAHU
82	1026/2023 MACA/625/2023	MANAGER, LEGAL, M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	INDRANATH ROY
83	1027/2023 MACA/626/2023	SARASWATI MEHER @ SARASWATI-MP	PRASANNA KUMAR MISHRA
84	1028/2023 MACA/627/2023	M/S. TATA AIG G.I.CO. LTD.-MP	JYOTI RANJAN DEO
85	1029/2023 MACA/628/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
86	1030/2023 MACA/628/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
87	1031/2023 MACA/629/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
88	1032/2023 MACA/629/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
89	1033/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA

90	MACA/630/2023 1034/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
91	MACA/630/2023 1035/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
92	MACA/631/2023 1036/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
93	MACA/631/2023 1037/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
94	MACA/632/2023 1038/2023	LOURENTUS LAKRA-MP	DHIRENDRA KUMAR MOHAPATRA
95	MACA/632/2023 1162/2023	CHULADEV JAL-MP	
96	ABLAPL/3482/2023 1163/2023	ALOK MALLA-MP	
97	ABLAPL/5200/2023 1164/2023	SUJATA PRADEEP KUMAR SAHU @ SUJATA SAHU-MP	SATRUGHNA DASH (A)
98	ABLAPL/6765/2023 1165/2023	B.SRINIVAS REDDY-MP	
99	ABLAPL/12114/2019 1166/2023	CHANDRA PRAKASH MORE-MP	
100	ABLAPL/3977/2023 1167/2023	ANNARANI SAHA-MP	
101	ABLAPL/15023/2019 1168/2023	ATALA NAYAK @ ATALESWAR SING NAYAK-MP	
102	ABLAPL/3624/2022 1169/2023	ATALA NAYAK @ ATALESWAR SING NAYAK-MP	
103	ABLAPL/3624/2022 1170/2023	DEBASISH BHUYAN-MP	
104	ABLAPL/1693/2023 1171/2023	TANKADHARA KHAMANIA-MP	
105	ABLAPL/11761/2022 1172/2023	ABINASH KUMAR NAYAK @ ABINASH NAYAK-MP	
106	ABLAPL/6791/2022 1173/2023	RITESH SINGH-MP	
107	ABLAPL/8801/2022 1174/2023	VIJAY RANJAN DAS-MP	
108	ABLAPL/4001/2023 1175/2023	PRADESH DALAI@PRADESHA DALAI-MP	RABINDRANATH PRUSTY
109	ABLAPL/3694/2023 1176/2023	SANEI NAYAK @ SANATAN PAIKARAY-MP	
110	ABLAPL/3219/2023 1177/2023	SURESH NAYAK-MP	
111	ABLAPL/4223/2023 1178/2023	APSER KHAN-MP	
112	ABLAPL/2603/2023 1456/2023	TULU @ DHIREN MOHANTA-MP	SARADA PRASAD DASH
113	CRLA/683/2023 1457/2023	TULU @ DHIREN MOHANTA-MP	SARADA PRASAD DASH
114	CRLA/683/2023 1458/2023	TULU @ DHIREN MOHANTA-MP	SARADA PRASAD DASH
115	CRLA/683/2023 1459/2023	ANUP KUMAR MAJUMDAR-MP	SHYAM MANOHAR
116	CRLA/417/2023 1460/2023	BABULI KUDEI@KHANDIA-MP	MAHES DAS
117	CRLA/327/2023 1461/2023	BABULI KUDEI@KHANDIA-MP	MAHES DAS
118	CRLA/327/2023 1462/2023	LUCHAN RANA-MP	SURYAKANTA DWIBEDI
119	CRLA/686/2023 1463/2023	LUCHAN RANA-MP	SURYAKANTA DWIBEDI
120	CRLA/686/2023 1464/2023	PRADEEP KUMAR PRADHAN-MP	
	CRLA/634/2023		

121	1465/2023 CRLA/687/2023	SIBARAM SAHU-MP	JUGALA KISHORE PANDA
122	1466/2023 CRLA/687/2023	SIBARAM SAHU-MP	JUGALA KISHORE PANDA
123	1467/2023 CRLA/688/2023	PITA @ PITABAS DANDSENA-MP	AMITAV TRIPATHY
124	1468/2023 CRLA/688/2023	PITA @ PITABAS DANDSENA-MP	AMITAV TRIPATHY
125	1469/2023 CRLA/475/2022	KRUSHNA CHANDRA SANIBIGRAHA-MP	SMRUTI RANJAN MOHAPATRA
126	1470/2023 CRLA/190/2022	BHABA@BHABAGRAHI DAS-MP	SMRUTI RANJAN MOHAPATRA
127	1471/2023 CRLA/689/2023	KHELARAM HEMBRUM-MP	BISWAJIT NAYAK
128	1472/2023 CRLA/689/2023	KHELARAM HEMBRUM-MP	BISWAJIT NAYAK
129	1938/2023 CRLMC/2746/2023	PRAMILA SINGH-MP	SANTOSH KUMAR DWIVEDY
130	1939/2023 CRLMC/2747/2023	ANITA DEVI@JAISWAL-MP	PRANAB KUMAR SAMANTRAY
131	1940/2023 CRLMC/2749/2023	NIROD CHANDRA MOHAPATRA-MP	SUMIT LAL
132	1941/2023 CRLMC/2749/2023	NIROD CHANDRA MOHAPATRA-MP	SUMIT LAL
133	1942/2023 CRLMC/2754/2023	DAKTAR @ DOCTOR @ JATINDRA SAHU-MP	DEEPALI MAHAPATRA
134	1943/2023 CRLMC/2755/2023	MANOJ KUMAR NAYAK-MP	SATYABRATA MOHANTY
135	1944/2023 CRLMC/441/2023	DR.BHABANI CHARAN RATH-MP	BIREN SANKAR TRIPATHY
136	1945/2023 CRLMC/2757/2023	KAMAL AGARWALA-MP	SUDEEP KUMAR SARANGI
137	1946/2023 CRLMC/2758/2023	PARIKHITA BARIK-MP	ANIRUDHA DAS
138	1947/2023 CRLMC/2759/2023	SRIRAM SAHU-MP	ANIRUDHA DAS
139	1948/2023 CRLMC/3985/2022	SUSHIL KUMAR MOHANTY-MP	SURYAKANTA DASH
140	1949/2023 CRLMC/2254/2023	PRANAY KUMAR LENKA@JATA-MP	ANUGRAHA NARAYAN SAMANTARAY
141	1950/2023 CRLMC/2298/2023	JUBARAJ MAHALA-MP	SARATHI JYOTI MOHANTY
142	1951/2023 CRLMC/2762/2023	JALADHAR SATHUA-MP	AMITAV TRIPATHY
143	1952/2023 CRLMC/2763/2023	KAMALAKANTA PATNAIK-MP	SANJIT MISHRA
144	1953/2023 CRLMC/2766/2023	PAPU@SUSHANTA KUMAR DAS-MP	BIKRAM CHANDRA GHADEI
145	1954/2023 CRLMC/2293/2022	RUPESH BEHERA-MP	ABHILASH MISHRA
146	1955/2023 CRLMC/2771/2023	MAMATA SAMANTRAY-MP	ABHILASH MISHRA
147	1956/2023 CRLMC/2772/2023	ANITA MISHRA-MP	SURYAKANTA DWIBEDI
148	3601/2023 WA/1763/2022	RABINARAYAN PANDA-MP	SANTOSH KUMAR KANUNGO
149	3602/2023 WA/1304/2023	TP WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR-MP	PRASANTA KUMAR TRIPATHY
150	3603/2023 WA/1376/2023	GOBARDHAN BASTIA-MP	SUKANTA KUMAR MISHRA
151	3604/2023 WA/330/2018	the managing committee of anchalika high school-MP	M/S.MANOJ KU.MOHANTY
152	3605/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.

153	WA/193/2023 3606/2023 WA/1377/2023	STATE OF ODISHA-MP	PRAVAT KU MUDULI,A.G.A
154	3607/2023 WA/1377/2023	STATE OF ODISHA-MP	PRAVAT KU MUDULI,A.G.A
155	3608/2023 WA/804/2023	SMRUTIREKHA MOHANTY-MP	PAMI RATH
156	3609/2023 WA/1380/2023	ARUN KUMAR NAYAK-MP	SARADA P. SARANGI
157	3610/2023 WA/1380/2023	ARUN KUMAR NAYAK-MP	SARADA P. SARANGI
158	3611/2023 WA/1380/2023	ARUN KUMAR NAYAK-MP	SARADA P. SARANGI
159	3612/2023 WA/1378/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
160	3613/2023 WA/1378/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
161	3614/2023 WA/1381/2023	ORISSA DRUGS AND CHEMICALS LTD.-MP	SAROJ KUMAR JEE
162	3615/2023 WA/1379/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
163	3616/2023 WA/1379/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
164	3617/2023 WA/1379/2023	STATE OF ODISHA-MP	ANAND PRAKASH DAS,A.S.C
165	3618/2023 WA/1382/2023	JAKUB BARIK-MP	BISWABIHARI MOHANTY
166	3619/2023 WA/652/2021	SOMANATH ROUT-MP	LAXMIKANTA MOHANTY
167	3620/2023 WA/1382/2023	JAKUB BARIK-MP	BISWABIHARI MOHANTY
168	9322/2023 WP(C)/19773/2023	ASWINI KUMAR DASH-MP	SATYA RANJAN PATI
169	9323/2023 WP(C)/19774/2023	SACHIDANANDA BEHERA-MP	TRILOCHAN NANDA
170	9324/2023 WP(C)/12344/2022	RASHMI RANJAN DEBATA-MP	TUSHAR KANTA NAYAK
171	9325/2023 WP(C)/19775/2023	SANJAY KUMAR-MP	TRILOCHAN NANDA
172	9326/2023 WP(C)/19776/2023	ANUSUYA PATRO-MP	PRANAB RANJAN CHHATOI
173	9327/2023 WP(C)/19777/2023	M/S. NARAHARI DAS, JAGATSINGHPUR-MP	ITISHREE TRIPATHY
174	9328/2023 WP(C)/19778/2023	GOURANGA CHANDRA MANDAL-MP	PRABIR KUMAR RAY
175	9329/2023 WP(C)/19779/2023	DEBASIS MUKHERJEE-MP	ITISHREE TRIPATHY
176	9331/2023 WP(C)/19783/2023	M/S CH. AAJAZUDDIN AHMED-MP	SHANTI PRAKASH MOHANTY
177	9333/2023 WP(C)/11104/2023	NAGENDRA PRADHAN-MP	
178	9334/2023 WP(C)/19785/2023	ARATI BEHERA-MP	MANAS PATI
179	9335/2023 WP(C)/17701/2023	M/S B.QUICK, DELHI-MP	ASIT KUMAR DASH
180	9336/2023 WP(C)/19788/2023	DEBABRATA PATTNAYAK-MP	MANAS PATI
181	9337/2023 WP(C)/17704/2023	M/S B.QUICK, DELHI-MP	ASIT KUMAR DASH
182	9338/2023 WP(C)/29634/2019	BISIKESHAN RAY-MP	M/S.SAILABALA JENA
183	9339/2023 WP(C)/19794/2023	M/S. ROOP CATERERS, BBSR-MP	MUKESH PANDA

184	9340/2023 WP(C)/19794/2023	M/S. ROOP CATERERS, BBSR-MP	MUKESH PANDA
185	9341/2023 WP(C)/19797/2023	RASMITA BHOI-MP	KRUSHNA CHANDRA DASH
186	9342/2023 WP(C)/19800/2023	LAXMI MUKHI-MP	KUNAL KUMAR SWAIN
187	9343/2023 WP(C)/19331/2023	SABITA SAHOO-MP	DEEPALI MAHAPATRA
188	9344/2023 WP(C)/17627/2023	SAROJ KUMAR DAS-MP	NIRANJAN SINGH (1)
189	9345/2023 WP(C)/9225/2023	RAJKUMAR MUKHI-MP	
190	9346/2023 WP(C)/18839/2023	PRABHASINI SENAPATI-MP	KRISHNA CHANDRA SAHU
191	9347/2023 WP(C)/13686/2023	MADHUSUDAN NAYAK-MP	PRASANTA KUMAR NANDA
192	9348/2023 WP(C)/19802/2023	S.K.D ASSOCIATES, CUTTACK-MP	SANTOSH KUMAR MAHANTY
193	9349/2023 WP(C)/16431/2023	ASHOK KUMAR BHOI-MP	
194	9350/2023 WP(C)/19813/2023	DEBADASA SAMAL-MP	SUBHADUTTA ROUTRAY
195	9351/2023 WP(C)/17638/2023	ASHISH GAUTAM-MP	SUBHRANSU THAKUR
196	9352/2023 WP(C)/19822/2023	RAMESH CHANDRA PRUSTY-MP	SRINIVAS MOHANTY
197	9353/2023 WP(C)/13911/2023	MOHAN CHARAN SAHOO-MP	
198	9354/2023 WP(C)/19826/2023	RAJENDRA RANA-MP	KRUSHNA CHANDRA DASH
199	9355/2023 WP(C)/19828/2023	JAY MAA MAHISHA MARDHINI KHUDRA BEBASAI SANGHVI-BBSR-MP	SRINIVAS MOHANTY, BBSR-MP
200	9356/2023 WP(C)/19832/2023	PRATHANA PATRA-MP	SUKANTA KUMAR DALAI
201	9357/2023 WP(C)/19835/2023	GREAMS RESTAURANT IMFL ON SHOP, JAJPUR-MP	PRAFULLA KUMAR RATH
202	9358/2023 WP(C)/19838/2023	JEEBAN CHANDRA SAHU-MP	KANANBALA ROY CHOUDHURY
203	9359/2023 WP(C)/3392/2022	MAHAMMAD MUKHTAR ALLI-MP	UMAKANT SAHOO
204	9360/2023 WP(C)/19844/2023	RABINDRA KUMAR KAR-MP	KUNAL KUMAR SWAIN
205	9361/2023 WP(C)/19846/2023	ANUPAMA ROUT-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
206	9362/2023 WP(C)/19847/2023	KARTIKESWAR PANDEY-MP	KUNAL KUMAR SWAIN
207	9363/2023 WP(C)/19848/2023	HARSHA BEHERA-MP	PRAVAT KUMAR NAYAK
208	9364/2023 WP(C)/19851/2023	CHANDRA PRAVA MISHRA-MP	MAHITOSH SINHA
209	9366/2023 WP(C)/19853/2023	SAROJ KUMAR SAHU-MP	KUNAL KUMAR SWAIN
210	9367/2023 WP(C)/19855/2023	DAMBARUDHAR BAI-MP	NITYANANDA BEHURIA
211	9368/2023 WP(C)/19854/2023	BIPLAB MAJHI-MP	KUNAL KUMAR SWAIN
212	9369/2023 WP(C)/19856/2023	MAMATA BAI-MP	NITYANANDA BEHURIA
213	9370/2023 WP(C)/19857/2023	RANJAN KUMAR BEHERA-MP	KUNAL KUMAR SWAIN
214	9371/2023 WP(C)/19858/2023	DHARANIDHAR SWAIN-MP	NIRMAL RANJAN ROUTRAY
215	9372/2023	MAMATA BAI-MP	NITYANANDA BEHURIA

216	WP(C)/19859/2023 9373/2023	DHARANIDHAR SWAIN-MP	NIRMAL RANJAN ROUSTRAY
217	WP(C)/19858/2023 9374/2023	S.K.D. ASSOCIATES, CUTTACK-MP	SANTOSH KUMAR MAHANTY
218	WP(C)/19860/2023 9375/2023	KONA RAMA RAO-MP	SANGRAM JENA
219	WP(C)/19861/2023 9376/2023	AKASH BISWAL-MP	PABITRA KUMAR NAYAK
220	WP(C)/19862/2023 9377/2023	KHAGESWAR MAJHI-MP	AMIYA KUMAR CHHATOI
221	WP(C)/19863/2023 9378/2023	BIRENDRA KUMAR BISWAL-MP	AVIJIT PATNAIK
222	WP(C)/15194/2023 9379/2023	SARITA MOHANTY-MP	PRASANNA KUMAR PANDA 3
223	WP(C)/19870/2023 9380/2023	MAHENDRA SETHI-MP	SAMEER KUMAR DAS
224	WP(C)/19872/2023 9381/2023	RAJAT KUMAR DASH-MP	
225	WP(C)/12534/2022 9382/2023	THE LOTUS RESTAURANT, GANJAM-MP	PRAFULLA KUMAR RATH
226	WP(C)/19873/2023 9383/2023	SHANTABALA DAS ADHIKARI-MP	ASHOK KUMAR SARANGI
227	WP(C)/19871/2023 9384/2023	BIKRAM KESHARI DAS-MP	PRASANTA KUMAR SATAPATHY
228	WP(C)/19876/2023 9385/2023	SUDAM SETH-MP	AMITABH PRADHAN
229	WP(C)/19628/2023 9386/2023	ARUN KUMAR NAIK-MP	AMITABH PRADHAN
230	WP(C)/19762/2023 9387/2023	AKSHYA KUMBHAR-MP	GOKULANANDA SAHU
231	WP(C)/29162/2021 9388/2023	BIJAYA KUMAR HOTA-MP	JYOTIRMAY GUPTA
232	WP(C)/19663/2023 9389/2023	YOGESH KUMAR SARALIA-MP	CHITRASEN PARIDA
233	WP(C)/19883/2023 9390/2023	M/S. SRI ANNAPURNA TEXTILES, GANJAM-MP	CHITRASEN PARIDA
234	WP(C)/19885/2023 9391/2023	DHANANJAYA BEHERA-MP	SUBHASISH DAS
235	WP(C)/19886/2023 9392/2023	VISHAL FERRO ALLOYS PVT. LTD.,ROURKELA-MP	CHITRASEN PARIDA
236	WP(C)/19887/2023 9393/2023	BAJRANG STEEL AND ALLOYS PVT. LTD.,SUNDARGARH-MP	CHITRASEN PARIDA
237	WP(C)/19888/2023 9394/2023	HEXA STEEL AND POWER PVT. LTD.,ROURKELA-MP	CHITRASEN PARIDA
238	WP(C)/19889/2023 9395/2023	M/S.SAHU ENTERPRISER-MP	
239	WP(C)/2781/2014 9396/2023	ANAM CHARAN MAHALA-MP	KSHIROD KUMAR ROUT
240	WP(C)/36272/2022 9397/2023	ANAM CHARAN MAHALA-MP	KSHIROD KUMAR ROUT
241	WP(C)/36272/2022 9398/2023	RATNAKAR SUNDARAY-MP	SANJAY KUMAR SAMANTARAY
242	WP(C)/19890/2023 9399/2023	BHARAT BHUSAN SWAIN-MP	SASWAT KUMAR ACHARYA
243	WP(C)/19893/2023 9400/2023	KRUSHNA KUMAR PANDA-MP	DIGAMBARA MISHRA
244	WP(C)/19894/2023 9401/2023	SHYAM SUNDAR SAHOO-MP	SATYAJIT BEHERA
245	WP(C)/19895/2023 9402/2023	UTKAL GRAPHITES PVT. LTD., RAYAGADA-MP	UMESH CHANDRA PATNAIK
246	WP(C)/19906/2023 9403/2023	BISWASHREE AGAM PRASAD BEHERA-MP	ANUP NARAYAN MOHANTY
	WP(C)/19907/2023		

247	9404/2023 WP(C)/19911/2023	BISWASHREE AGAM PRASAD BEHERA-MP	ANUP NARAYAN MOHANTY
248	9405/2023 WP(C)/19934/2023	SARBESWAR BISHI-MP	TRILOCHAN NANDA
249	9406/2023 WP(C)/9873/2023	SUJATA LAXMI MOHANTY-MP	SOUMYA DEV RAY
250	9407/2023 WP(C)/13799/2022	THABIRA MEHER-MP	AMIT PRASAD BOSE
251	9408/2023 WP(C)/19938/2023	SIDDHARTH SWAIN-MP	SWARUP KUMAR PATNAIK
252	9409/2023 WP(C)/17001/2023	RAJESH PATRA-MP	RAMACHANDRA PANIGRAHY
253	9410/2023 WP(C)/19942/2023	GANGADHAR NAYAK-MP	DURGESH NARAYAN RATH
254	9411/2023 WP(C)/19946/2023	M/S.HIND STUDY CENTER, BARIPADA-MP	SRIKANTA MAHUNTA
255	9412/2023 WP(C)/19947/2023	M/S.ALTEK SOLUTIONS, BERHAMPUR-MP	UMESH CHANDRA BEURA
256	9413/2023 WP(C)/19951/2023	M/S BISWAL SALES, JAJPUR-MP	ASIT KUMAR DASH
257	9414/2023 WP(C)/19410/2022	BISWAMBHAR DAS-MP	BICHITRA NARAYAN SATAPATHY
258	9415/2023 WP(C)/19953/2023	M/S HOMECARE FOODS, BBSR-MP	ASIT KUMAR DASH
259	9416/2023 WP(C)/13012/2023	NABIN KUMAR BEHERA-MP	DILLIP KUMAR MOHAPATRA
260	9417/2023 WP(C)/28050/2022	JYOSTNA RANI GOUDA-MP	GOUTAM KUMAR ROUSTRAY
261	9418/2023 WP(C)/19954/2023	SARAT CHANDRA PATRO-MP	GOURI MOHAN RATH
262	9419/2023 WP(C)/19956/2023	SUKUMAR PANDA-MP	GOURI MOHAN RATH
263	9420/2023 WP(C)/19955/2023	SARADA PRASAD SINGH-MP	RAMESH CHANDRA SWAIN
264	9421/2023 WP(C)/19957/2023	T. SURYA RAO-MP	GOURI MOHAN RATH
265	9422/2023 WP(C)/19958/2023	KRUPANJALI JANI-MP	GOURI MOHAN RATH
266	9423/2023 WP(C)/19959/2023	RABINDRA KUMAR MAHARANA-MP	GOURI MOHAN RATH
267	9424/2023 WP(C)/19960/2023	BANALATA MOHANTY-MP	GOURI MOHAN RATH
268	9425/2023 WP(C)/19961/2023	J. MOHAN RAO ACHARY-MP	GOURI MOHAN RATH
269	9426/2023 WP(C)/19962/2023	SAPAN KUMAR SARKAR-MP	GOURI MOHAN RATH
270	9427/2023 WP(C)/19963/2023	PRASANNA KUMAR SAHANI-MP	MANOJ KUMAR PANDA
271	9428/2023 WP(C)/19966/2023	SITAKANTA JENA-MP	NRUSINGH CHARAN ROUT
272	9429/2023 WP(C)/31968/2022	SUBHASH CHANDRA JENA-MP	PRATIK DASH
273	9430/2023 WP(C)/19968/2023	GOVERNING BODY OF RAGHUNATH SAMABAYA MOHANTY-MP	SIBALAKSHMI DAS
274	9431/2023 WP(C)/19971/2023	BIDHUSMITA KAR-MP	SUBHRANSU BHUSAN MOHANTY